FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP

New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**SPD COLD STORAGE LLP (LLPIN: AAM-4179)**
2.	Address of the registered office	New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Yard, Kolhapur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations was Rs. 1,10,87,34,649/- as on 31st March, 2022. No operations have been carried out for over a year
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	**Mail to: spdcoldstorage.cirp@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- **spdcoldstorage.cirp@gmail.com**
10.	Last date for receipt of expression of interest	01st December 2025
11.	Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12.	Last date for submission of objections to provisional list	16th December, 2025
13.	Date of issue of final list of prospective resolution applicants	26th December 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31th December 2025
15.	Last date for submission of resolution plans	30th January, 2026
16.	Process email id to submit Expression of Interest	**spdcoldstorage.cirp@gmail.com**

Prashant Jain Digitally signed by Prashant Jain Date: 2025.11.14 15:12:14 +05'30'

Prashant Jain
Resolution Professional in the matter of SPD COLD STORAGE LLP
Registration Number: IBBI/IPA-001/IP-P01368/2018-19/12131
A-501, Shanti Heights, Plot No, 2,3,9b/10 , Sector 11, Koparkharine, Navi Mumbai - 400709 , MH.

Date: 14th November, 2025
Place: Mumbai

The Singareni Collieries Company Limited

(A Government Company)

Regd. Office: Kothagudem – 507101, Telangana.

E-PROCUREMENT TENDER NOTICE

Tenders have been published for the following Services/Material Procurement through e-procurement platform. For details, please visit https://tender.telangana.gov.in or https://scclmines.com

NIT/Enquiry No. - Description/Subject - Last date and time.

E1725O0215 - Procurement of BRIGADE make 360 Degrees Camera Systems and its spare parts for HEMM in OC projects under Rate Contract for two years - **03.12.2025 - 17:00 Hrs.**

E0225O0226 - Procurement of BRIGADE make 360 Degrees Camera Systems and its spare parts for HEMM in OC projects under Rate Contract for two years - **02.12.2025 - 17:00 Hrs.**

E0225O0222 - Procurement of Tooth points for TATA-HITACHI EX2600 15 CuM, EX1900 11.0 CuM, EX1200 5.0 CuM, ZX470 3.0 CuM and ZX490 3.0 CuM Shovels and Adaptors for Buckets of TATA-HITACHI EX2600 15CuM on Rate Contract for a period of one year - **03.12.2025 - 17:00 Hrs.**

E142500256 - Transportation of coal from Naini Opencast Project to Kamakhyanagar Goods shed and re-handling and loading of coal into Railway wagons at Kamakhyanagar Goods shed on weight basis for a period of two months - **15.11.2025 - 15:00 Hrs.**

E192500254 - Hiring of Housekeeping and Maintenance services at Transit Guest House of SCCL at Lakdikapool at Hyderabad for a period of 02 (Two) years under Unit Rate System - **03.12.2025 - 17:00 Hrs.** **GM(MP)**

PR/2025/ADVT/MP/114 **DIPR R.O. No. : 830-PP/CL-AGENCY/ADVT/1/2025-26, Date: 13-11-2025**

इण्डियन ओवरसीज़ बैंक
Indian Overseas Bank

Good people to grow with

Stressed Assets Management Department

Central Office: 763, Anna Salai, Chennai - 600 002

TRANSFER OF NPA LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREES THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed transfer of **NPA loan Exposures** in respect of the following accounts under **Open Auction method in Lot 4 during Q3 of FY 2025-26** on **"as is where is"** and **"as is what is"** basis **"without any recourse"** to the Bank:

1) **PORTFOLIO OF NPA LOANS OF 249 BORROWERS WITH PRINCIPAL OUTSTANDING OF ₹1 CR TO ₹5 CR.**
2) **M/s SCASA NUTRIENTS PVT LTD and M/s SCASA ORGANICS PVT LTD along with HL of ARJUN SETHI (ARMB/ CHANDIGARH).**

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 28.11.2025** by way of an **"Expression of Interest"** to the email id **saletoarc@iobnet.co.in** on or before **20.11.2025.**

For further details please visit our **Bank's website (www.iob.bank.in) →click on TENDERS → ARC-Cell → Notification dated 13.11.2025 for above accounts.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place : Chennai
Date : 13.11.2025 **General Manager**

ARUNA HOTELS LIMITED

CIN: L15421TN1960PLC004255

Regd off: Aruna Centre, 145, Sterling Road, Nungambakkam, Chennai - 600034. Phone: 044 - 4588 4580
Email: directorsaruna@gmail.com; cs@ahlchennai.com; Website: www.arunahotels.com

STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(Rs. In Lakhs)

Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Year ended 31.03.2025
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1.	Total income from operations	658.12	603.79	635.63	1,261.90	1,188.83	3,703.47
2.	Net profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	105.79	137.42	1.34	243.21	(102.31)	103.41
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	105.79	137.42	1.34	243.21	(102.31)	97.01
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00
7.	Other Equity/Reserves (Excluding Revaluation Reserves)						
8.	Earning Per Share (of Rs.10/- each) (For continuing and discontinued operations) *not annualised						
	a) Basic	0.310	0.41	0.004	0.720	(0.30)	0.31
	b) Diluted	0.310	0.41	0.004	0.720	(0.30)	0.31

Notes:
The above is an extract of the detailed format of unaudited Financial Results for the Quarter and Half year ended September 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results for the Quarter and Half year ended 30.09.2025 are available on the website of the Stock Exchange: www.bseindia.com and Company's website: www.arunahotels.com. The same can be accessed by scannin gthe QR Code provided Above.

for Aruna Hotels Limited
R Venkateswaran
Managing Director
DIN: 09532159

Place: Chennai
Date : 12.11.2025

MUMBAI URJA MARG LIMITED

Regd. Office: RMZ Infinity, 5th Floor, Plot No.15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana
CIN: U40100HR2018PLC113474 | **Email id:** secretarial.infra@resonia.com
Ph. +91 0124 456 2000 | www.mumbaiurjamarg.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(in ₹ million)

S. No.	Particulars	Quarter Ended Sep 30, 2025 (Unaudited)	Quarter Ended Jun 30, 2025 (Unaudited)	Quarter Ended Sep 30, 2024 (Unaudited)	Half Year Ended Sep 30, 2025 (Unaudited)	Half Year Ended Sep 30, 2024 (Unaudited)	Year Ended Mar 31, 2025 (Audited)
1.	Total Income from Operations	742.55	990.84	251.53	1,733.39	421.98	2092.76
2	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	-84.93
5.	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	-5.39	220.76	13.96	215.37	25.03	-84.93
6.	Paid up Equity Share Capital	1956.45	1956.45	1880.18	1956.45	1880.18	1956.45
7.	Reserves (excluding Revaluation Reserve)	-	-	-	-	-	21.56
8.	Securities Premium Account	-	-	-	-	-	128.83
9.	Net worth	4243.86	4249.24	3976.06	4243.86	3976.06	4028.49
10.	Paid up Debt Capital/ Outstanding Debt	26979.90	25320.02	23347.87	26979.90	23347.87	25437.40
11.	Debt Equity Ratio	6.36	5.96	5.87	6.36	5.87	6.31
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)						
	1. Basic:	-0.02	0.66	0.04	0.65	0.07	-0.25
	2. Diluted:	-0.02	0.66	0.04	0.65	0.07	-0.25
13.	Capital Redemption Reserve	NA	NA	NA	NA	NA	NA
14.	Debenture Redemption Reserve	242.32	242.32	NA	242.32	NA	21.56
15.	Debt Service Coverage Ratio	1.08	1.48	1.62	1.27	1.58	0.77
16.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.60	1.58	0.97

Notes:

a. The above unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ('SEBI LODR') as amended and in accordance with the Indian Accounting Standards (Ind AS) specified under section 133 of the Companies Act, 2013 and rules made thereunder.

b. The above unaudited financials results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.

c. The above unaudited financial results is an extract of the detailed format of quarterly and half yearly financial results for September 30, 2025 filed with Stock exchange under Regulation 52 of SEBI LODR. The full format of the financial results are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com).

d. For other line item referred in Regulation 52(4) of SEBI LODR, pertinent disclosure made to Stock Exchange are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com)."

For and on behalf of the Board of Directors of
Mumbai Urja Marg Limited
Sd/-
Raji George
Director
DIN: 10287494

Date: November 12, 2025
Place: Mumbai

ZYDUS LIFESCIENCES LIMITED

[CIN L24230GJ1995PLC025878]

Regd. Office : Zydus Corporate Park, Scheme No. 63, Survey No. 536, Near Vaishnodevi Circle, Khoraj (Gandhinagar), Sarkhej - Gandhinagar Highway, Ahmedabad - 382481. **Website** : www.zyduslife.com **Email** : companysecretary@zyduslife.com **Telephone** : +91-79-48040000

NOTICE

Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.

Sr. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Daxa Naresh Makwana, Naresh Batuklal Makwana	2584421 - 2585920	074089	1500	2600
2.	Kewal Chand Mimani	549891 - 554945	103601	5055	237

If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue duplicate Share Certificates to the aforesaid shareholders. People are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.

For, **ZYDUS LIFESCIENCES LIMITED**
Sd/- DHAVAL N. SONI
COMPANY SECRETARY

Date : November 13, 2025
Place : Ahmedabad

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP

New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SPD COLD STORAGE LLP (LLPIN: AAM-4179)
2.	Address of the registered office	New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Yard, Kolhapur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations was Rs. 1,10,87,34,849/- as on 31st March, 2022. No operations have been carried out for over a year
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Mail to: spdcoldstorage.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- spdcoldstorage.cirp@gmail.com
10.	Last date for receipt of expression of interest	01st December 2025
11.	Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12.	Last date for submission of objections to provisional list	16th December, 2025
13.	Date of issue of final list of prospective resolution applicants	26th December 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31th December 2025
15.	Last date for submission of resolution plans	30th January, 2026
16.	Process email id to submit Expression of Interest	spdcoldstorage.cirp@gmail.com

Prashant Jain
Resolution Professional in the matter of SPD COLD STORAGE LLP
Registration Number: IBBI/IPA-001/IP-P01368/2018-19/12131
A-501, Shanti Heights, Plot No, 2,3,9b/10 , Sector 11, Koparkharine, Navi Mumbai - 400709 , MH.

Date: 14th November, 2025
Place: Mumbai

AMMADOES TRADING AND CONSULTANTS PRIVATE LIMITED

CIN: U74999DL2009PTC192576
Reg. Office: D-55, First Floor, Defence Colony, New Delhi-110024
Email: contact@ammadoesconsultants.com

[Regulation 52(2) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015]
Un-Audited Financial Results for the quarter and half year ended September 30, 2025

(Rs. in '000 except per share data and ratios)

Sl No.	Particulars	Quarter Ended Sept. 30, 2025 Un-Audited	Quarter Ended June 30, 2025 Un-Audited	Quarter Ended Sept. 30, 2024 Un-Audited	Half Year Ended Sept. 30, 2025 Un-Audited	Half Year Ended Sept. 30, 2024 Un-Audited	Year Ended March 31, 2025 Audited
1.	Total Income from Operations	1,164	1,232	1,467	2,396	1,754	4,980
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(211)	(289)	(130)	(501)	(988)	(3,412)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(221)	(289)	(130)	(501)	(988)	(3,412)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(221)	(299)	(130)	(520)	(1,127)	(3,578)
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(221)	(299)	(130)	(520)	(1,127)	(1,34,368)
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254
7.	Other Equity	1,34,861	1,36,082	2,68,622	1,34,861	2,68,622	1,35,381
8.	Net worth	1,67,222	1,67,443	1,70,193	1,67,222	1,70,193	1,67,741
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,37,000
10.	Outstanding Redeemable Preference Shares	-	-	-	-	-	-
11.	Debt Equity Ratio	0.60:1	0.60:1	0.93:1	0.60:1	0.93:1	0.82:1
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -						
	1. Basic:	(0.04)	(0.05)	(0.04)	(0.08)	(0.18)	(0.58)
	2. Diluted:	(0.03)	(0.04)	(0.04)	(0.07)	(0.15)	(0.47)
13.	Capital Redemption Reserve	-	-	-	-	-	-
14.	Debenture Redemption Reserve	-	-	-	-	-	-
15.	Debt Service Coverage Ratio	-	0.01	8.84	0.03	5.24	0.04
16.	Interest Service Coverage Ratio	-	-	8.84	-	5.24	0.94

Note :
1. The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.
2. The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment.
3. The Limited Review Report of the same has been carried out by the statutory auditor of the Company.
4. Figures for the previous periods / years have been regrouped / reclassified, wherever necessary to correspond with the current period /years classification / disclosure.
5. The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and the published figures upto first quarter ended June 30, 2025.
6. Formulae for computation of ratios are as follows:
   a) Debt/Equity ratio: Debt/Equity. Debt represent's borrowings. Equity includes Equity Share Capital and Other Equity excluding Revaluation Reserve.
   b) Debt Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/(Interest Expenses Principal Repayment of borrowings made during the period/year).
   c) Interest Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/Interest Expenses.
   d) Net Worth: Total Equity excluding Other Comprehensive Income, Revaluation Reserve and reserves created out of amalgamation.

For Ammadoes Trading And Consultants Private Limited
Sd/-
Madhav Dhir
Director
DIN: 07227587

Place : New Delhi
Date : 12.11.2025

Parsvnaths

committed to build a better world

PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED
Regd. Office: Parsvnath Tower, Near Shahdara Metro Station, Shahdara, Delhi - 110 032
CIN : U45201DL2003PTC122489, Tel. : 011-43050100, 43010500; Fax : 011-43050473
E-mail : secretarial@parsvnath.com;
website : https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/
Extract of Financial Results for the quarter and half year ended September 30, 2025

(₹ in Lakhs)

SL. No.	Particulars	Quarter ended 30-09-25 Unaudited	Quarter ended 30-09-24 Unaudited	Half Year ended 30-09-25 Unaudited	Year ended 31-03-25 Audited
1	Total Income from Operations	971.32	230.20	3,306.66	4,831.48
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(3,638.00)	(707.45)	(4,396.19)	1,543.76
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(3,638.00)	(707.45)	(4,396.19)	1,543.89
6	Paid up Equity Share Capital	328.21	328.21	328.21	328.21
7	Reserves (excluding Revaluation Reserve)	(34,944.00)	(33,021.04)	(34,944.00)	(30,547.81)
8	Net worth	(34,615.79)	(32,692.83)	(34,615.79)	(30,219.60)
9	Paid up Debt Capital / Outstanding Debt	-	-	-	
10	Debt Equity Ratio	(0.61)	(0.55)	(0.61)	(0.64)
11	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) -				
	1. Basic:	(110.85)	(21.56)	(133.95)	47.04
	2. Diluted:	N.A.	N.A.	N.A.	N.A.
12	Debenture Redemption Reserve	5,000.00	5,000.00	5,000.00	5,000.00
13	Capital Redemption Reserve	-	-	-	-
14	Debt Service Coverage Ratio	0.26	(0.37)	0.26	(0.15)
	(Since earnings before interest and tax is Negative)				
15	Interest Service Coverage Ratio	-	-	-	-
	(Since earnings before interest and tax is Negative)				

NOTES:

a) The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015("Listing Regulations"). The full format of the financial results are available on the website of BSE Ltd (www.bseindia.com) and the Company (https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/).

b) For the other line items referred in Regulation 52 (4) of the Listing Regulations, the pertinent disclosures have been made to BSE Ltd. and can be accessed on the URL www.bseindia.com.

c) The above financial results have been reviewed and approved by the Board of Directors in the meeting held on November 12 , 2025. Figures for the quarter and half year ended September 30, 2025 have been taken as unaudited.

d) The Company has not received any complaint from the investor during the quarter ended September 30, 2025 and there was no complaint pending at the beginning of the period.

e) Figures for the previous year/period have been regrouped for the purpose of comparison.

For and on behalf of the Board
Parsvnath Landmark Developers Pvt Ltd
Sd/-
Surya Mani Pandey
Director
DIN: 08250346

Place : Delhi
Dated: 12 November, 2025

RARE ASSET Reconstruction Ltd.
RARE ASSET RECONSTRUCTION LIMITED

CIN: U74900GJ2015PLC084515
Regd. Office: 104-106, Gala Argos, Gujarat College Road, Ellisbridge, Ahmedabad, Gujarat-380006
Email: cs@rarearc.com, Tel : 079–40092297/ 98, Website: www.rarearc.com.
Extract of Unaudited Financial Results for the quarter and half year ended September 30, 2025.

Amount (Rs. In Lakhs)

Sr. No.	Particulars	Quarter Ended September 30, 2025 (Unaudited)	Quarter Ended September 30, 2024 (Unaudited)	Year Ended March 31, 2025 (Audited)
1.	Total Income from Operations	3291.98	1483.58	8441.59
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or extraordinary items)	460.74	(1619.04)	952.41
5.	Total Comprehensive Income for the period	460.74	(1619.04)	952.28
6.	Paid up Equity Share Capital	15265.66	14265.66	14265.66
7.	Reserves (excluding Revaluation Reserve)	3644.27	3377.95	3216.70
8.	Securities Premium Account	6045.45	3545.45	3545.45
9.	Net worth	24955.38	21189.06	21027.81
10.	Paid up Debt Capital/ Outstanding Debt	52240.00	40208.13	58244.87
11.	Outstanding Redeemable Preference Shares	NA	NA	NA
12.	Debt Equity Ratio	2.09	1.90	2.77
13.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) – 1. Basic 2. Diluted	0.31	(1.13)	0.67
14.	Capital redemption reserve	NA	NA	NA
15.	Debenture redemption reserve	NA	NA	NA
16.	Debt service coverage ratio	NA	NA	NA
17.	Interest service coverage ratio	NA	NA	NA

Notes : -
1. The above results have been reviewed & recommended for the Board approval by the Audit Committee, approved & taken on record by the Board of Directors at the meeting held on November 12, 2025 and reviewed by the Statutory Auditor.
2. The above is an extract of the detailed format of quarter and half year ended financial results filed with National Stock Exchange of India Limited ("NSE") under Regulation 52 of the Securities Exchange Board of India ("SEBI") (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of National Stock Exchange of India Limited at www.nseindia.com and the Company at www.rarearc.com for the other line items referred in regulation 52 (4) of the SEBI (LODR) Regulations, 2015, pertinent disclosures have been made to the NSE at www.nseindia.com and the same can be accessed through QR code provided.
3. Figures for the previous period / year have been regrouped wherever necessary to conform to current period / year presentation.

For Rare Asset Reconstruction Limited
Sd/-
Anil Kumar Bhandari
Managing Director
DIN : 02718111

Place : Ahmedabad
Date : November 12, 2025

JFC FINANCE (INDIA) LIMITED

CIN - U74899DL1995PLC072767 e-mail: contact@jfcindia.com
Regd. Office - P-32, Lower Ground Floor, South Extension Part-II, New Delhi-110049
REGULATION 52(1) AND (2) OF THE LISTING REGULATIONS
UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED 30TH SEPTEMBER 2025
[Regulation 52 (8), read with Regulation 52 (4), of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015]

(Amounts are in INR thousands except per share data)

Sl No.	Particulars	Quarter ended on 30-09-2025 Un-Audited	Previous Quarter ended on 30-06-2025 Un-Audited	Corresponding Previous Quarter ended on 30-09-2024 Un-Audited	Year to Date 30-09-2025 Un-Audited	Corresponding Previous year to date 30-09-2024 Un-Audited	Year ended on 31-03-2025 Audited
1	Total Income	3,699	27,837	7,954	31,536	63,973	1,00,314
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(219)	15,388	2,920	15,169	43,783	(76,401)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(213)	15,392	2,920	15,179	30,326	(1,02,620)
6	Paid-up equity share capital of Face Value of Rs.10 each	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417
7	Other Equity (as per audited balance as on 31 March)	-	-	-	-	-	7,44,259
8	Net worth	6,92,703	6,92,922	7,97,718	6,92,703	7,97,718	6,77,534
9	Paid up Debt Capital / Outstanding Debt	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000
10	Outstanding Redeemable Preference Shares	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500
11	Debt Equity Ratio	N.A	N.A	N.A	N.A	N.A	N.A
12	Earnings/(Loss) Per Share (not annualised)						
	-Basic	(0.06)	4.54	0.86	4.47	12.91	(22.53)
	-Diluted	(0.06)	3.39	0.67	3.35	9.97	(22.53)
13	Capital Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
14	Debenture Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
15	Debt Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A
16	Interest Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A

Note :
1. The above is an extract of the detailed format of quarterly Un-Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly Un-Audited Financial Results are available on the websites of the Stock Exchange(s) and the listed entity. (www.jfcindia.com).
2. There has been no change in accounting policies followed during the quarter ended 30th September, 2025, as compared to the preceding financial year ended March 31, 2025 and has been prepared in accodance with Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.
3. The above Un-Audited Financial Results have been reviewed and recommeded by the Audit Committee and further considered & approved by the Board of Directors in their meetings held on 12.11.2025.
4. The Statutory Auditors of the Company has done the Limited Review Report of financial statements of the company for the period ended on 30.09.2025.
5. The Company is Non-Banking Financial Company and primarily carrying on the business of lending and making investments. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment as per AS 17 on 'Segment Reporting'.
6. Figures for the previous periods/Years have been regrouped/reclassified, wherever necessary to correspond with the current period/Years classification/disclosure.

For JFC Finance (India) Limited
SD/-
(Sunil Kumar)
Director
DIN: 03247767

Date : 12-November-2025
Place : New Delhi

NALWA SONS INVESTMENTS LIMITED

CIN: L65993DL1970PLC146414
Regd. Office : 28, Najafgarh Road, Moti Nagar Industrial Area, New Delhi – 110 015, **Ph. No.:** (011) 45021854, 45021812
Branch Office : O.P. Jindal Marg, Hisar- 125005, Haryana.
Email Id. : investorcare@nalwasons.com, **Website:** www.nalwasons.com,

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the year ended 31.03.2025 Audited
1	Total income from operations	2,126.08	3,009.17	4,159.50	5,135.25	7,196.00	8,919.18
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,428.51	2,324.36	3,162.20	3,752.87	5,370.70	3,895.27
5	Total Comprehensive Income for the period [Comprising Profit/Loss] for the period (after tax) and Other Comprehensive Income (after tax)]	(15,095.67)	(35,478.36)	2,97,102.38	(50,574.03)	4,59,566.95	4,14,717.41
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						16,34,647.38
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	27.81	45.25	61.57	73.07	104.57	71.95
	2. Diluted:	27.81	45.25	61.57	73.07	104.57	71.95

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the Year ended 31.03.2025 Audited
1	Total income from operations	2,473.23	3,709.18	5,974.50	6,182.41	9,939.33	12,522.41
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,119.52	3,275.69	4,448.19	5,395.21	8,322.69	6,388.45
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	2,279.59	3,278.34	4,537.30	5,557.93	8,417.88	6,500.35
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,786.87	2,578.59	3,504.60	4,365.45	6,425.08	4,598.81
5	Total Comprehensive Income for the period [Comprising Profit/Loss] for the period (after tax) and Other Comprehensive Income (after tax)]	(12,939.00)	(28,255.64)	2,94,208.69	(41,194.55)	4,62,360.64	4,07,129.70
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						16,87,796.67
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	34.79	50.20	68.23	84.99	125.09	89.54
	2. Diluted:	34.79	50.20	68.23	84.99	125.09	89.54

Notes :-
1 The above is an extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and half yearly financial results are available on the Company's website (www.nalwasons.com) and websites of Stock Exchanges (www.bseindia.com/www.nseindia.com) The same can be access by scanning the QR Code provided below.
2 The financial result of the Company for the quarter and half year ended on September 30, 2025 have been reviewed by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2025 and limited review of the same has been carried out by the Statutory Auditors of the Company.
3 Theses results have been preparted in accordance with the Companies(Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.

By order of the Board of Directors
For **Nalwa Sons Investments Limited**

Mahender Kumar Goel
Whole Time Director
DIN : 00041866

Place : Hisar
Date : 13th November, 2025

ARUNA HOTELS LIMITED
CIN: L15421TN1960PLC004255

Regd off: Aruna Centre, 145, Sterling Road, Nungambakkam, Chennai - 600034. Phone: 044 - 4588 4580
Email: directorsaruna@gmail.com; cs@ahlchennai.com; Website: www.arunahotels.com

STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(Rs. In Lakhs)

Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Year ended 31.03.2025
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1.	Total income from operations	658.12	603.79	635.63	1,261.90	1,188.83	3,703.47
2.	Net profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	105.79	137.42	1.34	243.21	(102.31)	103.41
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	105.79	137.42	1.34	243.21	(102.31)	97.01
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00
7.	Other Equity/Reserves (Excluding Revaluation Reserves)						
8.	Earning Per Share (of Rs.10/- each) (For continuing and discontinued operations) *not annualised						
	a) Basic	0.310	0.41	0.004	0.720	(0.30)	0.31
	b) Diluted	0.310	0.41	0.004	0.720	(0.30)	0.31

Notes:
The above is an extract of the detailed format of unaudited Financial Results for the Quarter and Half year ended September 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results for the Quarter and Half year ended 30.09.2025 are available on the website of the Stock Exchange: www.bseindia.com and Company's website: www.arunahotels.com. The same can be accessed by scannin gthe QR Code provided Above.

for Aruna Hotels Limited
R Venkateswaran
Managing Director
DIN: 09532159

Place: Chennai
Date : 12.11.2025

MUMBAI URJA MARG LIMITED
Regd. Office: RMZ Infinity, 5th Floor, Plot No.15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana
CIN: U40100HR2018PLC113474 | Email id: secretarial.infra@resonia.com
Ph. +91 0124 456 2000 | www.mumbaiurjamarg.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(in ₹ million)

S. No.	Particulars	Quarter Ended Sep 30, 2025 (Unaudited)	Quarter Ended Jun 30, 2025 (Unaudited)	Quarter Ended Sep 30, 2024 (Unaudited)	Half Year Ended Sep 30, 2025 (Unaudited)	Half Year Ended Sep 30, 2024 (Unaudited)	Year Ended Mar 31, 2025 (Audited)
1.	Total Income from Operations	742.55	990.84	251.53	1,733.39	421.98	2092.76
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	-84.93
5.	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	-5.39	220.76	13.96	215.37	25.03	-84.93
6.	Paid up Equity Share Capital	1956.45	1956.45	1880.18	1956.45	1880.18	1956.45
7.	Reserves (excluding Revaluation Reserve)	-	-	-	-	-	21.56
8.	Securities Premium Account	-	-	-	-	-	128.83
9.	Net worth	4243.86	4249.24	3976.06	4243.86	3976.06	4028.49
10.	Paid up Debt Capital/ Outstanding Debt	26979.90	25320.02	23347.87	26979.90	23347.87	25437.40
11.	Debt Equity Ratio	6.36	5.96	5.87	6.36	5.87	6.31
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)						
	1. Basic:	-0.02	0.66	0.04	0.65	0.07	-0.25
	2. Diluted:	-0.02	0.66	0.04	0.65	0.07	-0.25
13.	Capital Redemption Reserve	NA	NA	NA	NA	NA	NA
14.	Debenture Redemption Reserve	242.32	242.32	NA	242.32	NA	21.56
15.	Debt Service Coverage Ratio	1.08	1.48	1.62	1.27	1.58	0.77
16.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.60	1.58	0.97

Notes:
a. The above unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ('SEBI LODR') as amended and in accordance with the Indian Accounting Standards (Ind AS) specified under section 133 of the Companies Act, 2013 and rules made thereunder.
b. The above unaudited financials results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.
c. The above unaudited financial results is an extract of the detailed format of quarterly and half yearly financial results for September 30, 2025 filed with Stock exchange under Regulation 52 of SEBI LODR. The full format of the financial results are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com).
d. For other line item referred in Regulation 52(4) of SEBI LODR, pertinent disclosure made to Stock Exchange are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com)."

For and on behalf of the Board of Directors of
Mumbai Urja Marg Limited
Sd/-
Raji George
Director
DIN: 10287494

Date: November 12, 2025
Place: Mumbai

ZYDUS LIFESCIENCES LIMITED
[CIN L24230GJ1995PLC025878]

Regd. Office : Zydus Corporate Park, Scheme No. 63, Survey No. 536, Near Vaishnodevi Circle, Khoraj (Gandhinagar), Sarkhej - Gandhinagar Highway, Ahmedabad - 382481. **Website** : www.zyduslife.com
Email : companysecretary@zyduslife.com **Telephone** : +91-79-48040000

NOTICE
Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.

Sr. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Daxa Naresh Makwana, Naresh Batuklal Makwana	2584421 - 2585920	074089	1500	2600
2.	Kewal Chand Mimani	549891 - 554945	103601	5055	237

If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue duplicate Share Certificates to the aforesaid shareholders. People are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.

For, **ZYDUS LIFESCIENCES LIMITED**
Sd/- DHAVAL N. SONI
COMPANY SECRETARY

Date : November 13, 2025
Place : Ahmedabad

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP
New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**SPD COLD STORAGE LLP (LLPIN: AAM-4179)**
2.	Address of the registered office	New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Yard, Kolhapur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations was Rs. 1,10,87,34,649/- as on 31st March, 2022. No operations have been carried out for over a year
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	**Mail to: spdcoldstorage.cirp@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- **spdcoldstorage.cirp@gmail.com**
10.	Last date for receipt of expression of interest	01st December 2025
11.	Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12.	Last date for submission of objections to provisional list	16th December, 2025
13.	Date of issue of final list of prospective resolution applicants	26th December 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31th December 2025
15.	Last date for submission of resolution plans	30th January, 2026
16.	Process email id to submit Expression of Interest	**spdcoldstorage.cirp@gmail.com**

Prashant Jain
Resolution Professional in the matter of SPD COLD STORAGE LLP
Registration Number: IBBI/IPA-001/IP-P01368/2018-19/12131
A-501, Shanti Heights, Plot No, 2,3,9b/10 , Sector 11, Koparkharine, Navi Mumbai - 400709 , MH.

Date: 14th November, 2025
Place: Mumbai

AMMADOES TRADING AND CONSULTANTS PRIVATE LIMITED
CIN: U74999DL2009PTC192576
Reg. Office: D-55, First Floor, Defence Colony, New Delhi-110024
Email: contact@ammadoesconsultants.com

[Regulation 52(2) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015]
Un-Audited Financial Results for the quarter and half year ended September 30, 2025

(Rs. in '000 except per share data and ratios)

Sl No.	Particulars	Quarter Ended Sept. 30, 2025 Un-Audited	Quarter Ended June 30, 2025 Un-Audited	Quarter Ended Sept. 30, 2024 Un-Audited	Half Year Ended Sept. 30, 2025 Un-Audited	Half Year Ended Sept. 30, 2024 Un-Audited	Year Ended March 31, 2025 Audited
1.	Total Income from Operations	1,164	1,232	1,467	2,396	1,754	4,980
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(211)	(289)	(130)	(501)	(988)	(3,412)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(221)	(289)	(130)	(501)	(988)	(3,412)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(221)	(299)	(130)	(520)	(1,127)	(3,578)
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(221)	(299)	(130)	(520)	(1,127)	(1,34,368)
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254
7.	Other Equity	1,34,861	1,36,082	2,68,622	1,34,861	2,68,622	1,35,381
8.	Net worth	1,67,222	1,67,443	1,70,193	1,67,222	1,70,193	1,67,741
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,37,000
10.	Outstanding Redeemable Preference Shares	-	-	-	-	-	-
11.	Debt Equity Ratio	0.60:1	0.60:1	0.93:1	0.60:1	0.93:1	0.82:1
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -						
	1. Basic:	(0.04)	(0.05)	(0.04)	(0.08)	(0.18)	(0.58)
	2. Diluted:	(0.03)	(0.04)	(0.04)	(0.07)	(0.15)	(0.47)
13.	Capital Redemption Reserve	-	-	-	-	-	-
14.	Debenture Redemption Reserve	-	-	-	-	-	-
15.	Debt Service Coverage Ratio	-	0.01	8.84	0.03	5.24	0.04
16.	Interest Service Coverage Ratio	-	-	8.84	-	5.24	0.94

Note :
1. The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.
2. The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment.
3. The Limited Review Report of the same has been carried out by the statutory auditor of the Company.
4. Figures for the previous periods / years have been regrouped / reclassified, wherever necessary to correspond with the current period (years classification / disclosure.
5. The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and the published figures upto first quarter ended June 30, 2025.
6. Formulae for computation of ratios are as follows:
   a) Debt/Equity ratio: Debt/Equity. Debt represents borrowings. Equity includes Equity Share Capital and Other Equity excluding Revaluation Reserve.
   b) Debt Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/(Interest Expenses Principal Repayment of borrowings made during the period/year).
   c) Interest Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/Interest Expenses.
   d) Net Worth: Total Equity excluding Other Comprehensive Income, Revaluation Reserve and reserves created out of amalgamation.

For Ammadoes Trading And Consultants Private Limited
Sd/-
Madhav Dhir
Director
DIN: 07227587

Place : New Delhi
Date : 12.11.2025

Parsvnaths
committed to build a better world

PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED
Regd. Office: Parsvnath Tower, Near Shahdara Metro Station, Shahdara, Delhi - 110 032
CIN : U45201DL2003PTC122489, Tel. : 011-43050100, 43010500; Fax : 011-43050473
E-mail : secretarial@parsvnath.com;
website : https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/

Extract of Financial Results for the quarter and half year ended September 30, 2025

(₹ in Lakhs)

SL No.	Particulars	Quarter ended 30-09-25 Unaudited	Quarter ended 30-09-24 Unaudited	Half Year ended 30-09-25 Unaudited	Year ended 31-03-25 Audited
1	Total Income from Operations	971.32	230.20	3,306.66	4,831.48
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(3,638.00)	(707.45)	(4,396.19)	1,543.76
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(3,638.00)	(707.45)	(4,396.19)	1,543.89
6	Paid up Equity Share Capital	328.21	328.21	328.21	328.21
7	Reserves (excluding Revaluation Reserve)	(34,944.00)	(33,021.04)	(34,944.00)	(30,547.81)
8	Net worth	(34,615.79)	(32,692.83)	(34,615.79)	(30,219.60)
9	Paid up Debt Capital / Outstanding Debt	-	-	-	
10	Debt Equity Ratio	(0.61)	(0.55)	(0.61)	(0.64)
11	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) -				
	1. Basic:	(110.85)	(21.56)	(133.95)	47.04
	2. Diluted:	N.A.	N.A.	N.A.	N.A.
12	Debenture Redemption Reserve	5,000.00	5,000.00	5,000.00	5,000.00
13	Capital Redemption Reserve	-	-	-	-
14	Debt Service Coverage Ratio	0.28	(0.37)	0.28	(0.15)
	(Since earnings before interest and tax is Negative)				
15	Interest Service Coverage Ratio	-	-	-	-
	(Since earnings before interest and tax is Negative)				

NOTES :
a) The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015("Listing Regulations"). The full format of the financial results are available on the website of BSE Ltd (www.bseindia.com) and the Company (https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/).
b) For the other line items referred in Regulation 52 (4) of the Listing Regulations, the pertinent disclosures have been made to BSE Ltd. and can be accessed on the URL www.bseindia.com.
c) The above financial results have been reviewed and approved by the Board of Directors in the meeting held on November 12 , 2025. Figures for the quarter and half year ended September 30, 2025 have been taken as unaudited.
d) The Company has not received any complaint from the investor during the quarter ended September 30, 2025 and there was no complaint pending at the beginning of the period.
e) Figures for the previous year/period have been regrouped for the purpose of comparison.

For and on behalf of the Board
Parsvnath Landmark Developers Pvt Ltd
Sd/-
Surya Mani Pandey
Director
DIN: 08250346

Place : Delhi
Dated: 12 November, 2025

RARE ASSET Reconstruction Ltd.
RARE ASSET RECONSTRUCTION LIMITED
CIN: U74900GJ2015PLC084515
Regd. Office: 104-106, Gala Argos, Gujarat College Road, Ellisbridge, Ahmedabad, Gujarat-380006
Email: cs@rarearc.com, Tel : 079-40092297/ 98, Website: www.rarearc.com
Extract of Unaudited Financial Results for the quarter and half year ended September 30, 2025

Amount (Rs. In Lakhs)

Sr. No.	Particulars	Quarter Ended September 30, 2025 (Unaudited)	Quarter Ended September 30, 2024 (Unaudited)	Year Ended March 31, 2025 (Audited)
1.	Total Income from Operations	3291.98	1483.58	8441.59
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or extraordinary items)	460.74	(1619.04)	952.41
5.	Total Comprehensive Income for the period	460.74	(1619.04)	952.28
6.	Paid up Equity Share Capital	15265.66	14265.66	14265.66
7.	Reserves (excluding Revaluation Reserve)	3644.27	3377.95	3216.70
8.	Securities Premium Account	6045.45	3545.45	3545.45
9.	Net worth	24955.38	21189.06	21027.81
10.	Paid up Debt Capital/ Outstanding Debt	52240.00	40208.13	58244.87
11.	Outstanding Redeemable Preference Shares	NA	NA	NA
12.	Debt Equity Ratio	2.09	1.90	2.77
13.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) – 1. Basic 2. Diluted	0.31	(1.13)	0.67
14.	Capital redemption reserve	NA	NA	NA
15.	Debenture redemption reserve	NA	NA	NA
16.	Debt service coverage ratio	NA	NA	NA
17.	Interest service coverage ratio	NA	NA	NA

Notes : -
1. The above results have been reviewed & recommended for the Board approval by the Audit Committee, approved & taken on record by the Board of Directors at the meeting held on November 12, 2025 and reviewed by the Statutory Auditor.
2. The above is an extract of the detailed format of quarter and half year ended financial results filed with National Stock Exchange of India Limited ("NSE") under Regulation 52 of the Securities Exchange Board of India ("SEBI") (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of National Stock Exchange of India Limited at www.nseindia.com and the Company at www.rarearc.com for the other line items referred in regulation 52 (4) of the SEBI (LODR) Regulations, 2015, pertinent disclosures have been made to the NSE at www.nseindia.com and the same can be accessed through QR code provided.
3. Figures for the previous period / year have been regrouped wherever necessary to conform to current period / year presentation.

For Rare Asset Reconstruction Limited
Sd/-
Anil Kumar Bhandari
Managing Director
DIN : 02718111

Place : Ahmedabad
Date : November 12, 2025

JFC FINANCE (INDIA) LIMITED
CIN - U74899DL1995PLC072767 e-mail: contact@jfcindia.com
Regd. Office - P-32, Lower Ground Floor, South Extension Part-II, New Delhi-110049

REGULATION 52(1) AND (2) OF THE LISTING REGULATIONS
UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED 30TH SEPTEMBER 2025
[Regulation 52 (8), read with Regulation 52 (4), of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015]

(Amounts are in INR thousands except per share data)

Sl No.	Particulars	Quarter ended on 30-06-2025 Un-Audited	Previous Quarter ended on 30-06-2025 Un-Audited	Corresponding Previous Quarter ended on 30-09-2024 Un-Audited	Year to Date 30-09-2025 Un-Audited	Corresponding Previous year to date 30-09-2024 Un-Audited	Year ended on 31-03-2025 Audited
1	Total Income	3,699	27,837	7,954	31,536	63,973	1,00,314
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(219)	15,388	2,920	15,169	43,783	(76,401)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(213)	15,392	2,920	15,179	30,326	(1,02,620)
6	Paid-up equity share capital of Face Value of Rs.10 each	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417
7	Other Equity (as per audited balance as on 31 March)	-	-	-	-	-	7,44,259
8	Net worth	6,92,703	6,92,922	7,97,718	6,92,703	7,97,718	6,77,534
9	Paid up Debt Capital / Outstanding Debt	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000
10	Outstanding Redeemable Preference Shares	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500
11	Debt Equity Ratio	N.A	N.A	N.A	N.A	N.A	N.A
12	Earnings/(Loss) Per Share (not annualised)						
	-Basic	(0.06)	4.54	0.88	4.47	12.91	(22.53)
	-Diluted	(0.06)	3.39	0.67	3.35	9.97	(22.53)
13	Capital Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
14	Debenture Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
15	Debt Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A
16	Interest Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A

Note :
1. The above is an extract of the detailed format of quarterly Un-Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly Un-Audited Financial Results are available on the websites of the Stock Exchange(s) and the listed entity. (www.jfcindia.com).
2. There has been no change in accounting policies followed during the quarter ended 30th September, 2025, as compared to the preceding financial year ended March 31, 2025 and has been prepared in accodance with Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.
3. The above Un-Audited Financial Results have been reviewed and recommeded by the Audit Committee and further considered & approved by the Board of Directors in their meetings held on 12.11.2025.
4. The Statutory Auditors of the Company has done the Limited Review Report of financial statements of the company for the period ended on 30.09.2025.
5. The Company is Non-Banking Financial Company and primarily carrying on the business of lending and making investments. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment as per AS 17 on 'Segment Reporting'.
6. Figures for the previous periods/Years have been regrouped/reclassified, wherever necessary to correspond with the current period/Years classification/disclosure.

For JFC Finance (India) Limited
SD/-
(Sunil Kumar)
Director
DIN: 03247767

Date : 12-November-2025
Place : New Delhi

NALWA SONS INVESTMENTS LIMITED
CIN: L65993DL1970PLC146414
Regd. Office : 28, Najafgarh Road, Moti Nagar Industrial Area, New Delhi – 110 015, **Ph. No.:** (011) 45021854, 45021812
Branch Office : O.P. Jindal Marg, Hisar- 125005, Haryana.
Email Id.: investorcare@nalwasons.com **Website:** www.nalwasons.com,

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the year ended 31.03.2025 Audited
1	Total income from operations	2,126.08	3,009.17	4,159.50	5,135.25	7,196.00	8,919.18
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,428.51	2,324.36	3,162.20	3,752.87	5,370.70	3,695.27
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(15,095.67)	(35,478.36)	2,97,102.38	(50,574.03)	4,59,566.95	4,14,717.41
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						16,34,647.38
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	27.81	45.25	61.57	73.07	104.57	71.95
	2. Diluted:	27.81	45.25	61.57	73.07	104.57	71.95

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the Year ended 31.03.2025 Audited
1	Total income from operations	2,473.23	3,709.18	5,974.50	6,182.41	9,939.33	12,522.41
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,119.52	3,275.69	4,448.19	5,395.21	8,322.69	6,388.45
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	2,279.59	3,278.34	4,537.30	5,557.93	8,417.88	6,500.35
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,786.87	2,578.59	3,504.60	4,365.45	6,425.08	4,598.81
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(12,939.00)	(28,255.54)	2,94,208.69	(41,194.55)	4,62,360.64	4,07,129.70
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						16,67,796.67
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	34.79	50.20	68.23	84.99	125.09	89.54
	2. Diluted:	34.79	50.20	68.23	84.99	125.09	89.54

Notes :-
1 The above is an extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and half yearly financial results are available on the Company's website (www.nalwasons.com) and websites of Stock Exchanges (www.bseindia.com/www.nseindia.com) The same can be access by scanning the QR Code provided below.
2 The financial result of the Company for the quarter and half year ended on September 30, 2025 have been reviewed by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2025 and limited review of the same has been carried out by the Statutory Auditors of the Company.
3 Theses results have been preparted in accordance with the Companies(Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.

By order of the Board of Directors
For **Nalwa Sons Investments Limited**

Mahender Kumar Goel
Whole Time Director
DIN : 00041866

Place : Hisar
Date : 13th November, 2025

The Singareni Collieries Company Limited

(A Government Company)

Regd. Office: Kothagudem – 507101, Telangana.

E-PROCUREMENT TENDER NOTICE

Tenders have been published for the following Services/Material Procurement through e-procurement platform. For details, please visit https://tender.telangana.gov.in -or- https://scclmines.com

NIT/Enquiry No. - Description/Subject - Last date and time.

E172508255 - Procurement of BRIGADE make 360 Degrees Camera Systems and its spare parts for HEMM in OC projects under Rate Contract for two years - 03.12.2025 - 17:00 Hrs.

E022508226 - Procurement of BRIGADE make 360 Degrees Camera Systems and its spare parts for HEMM in OC projects under Rate Contract for two years - 02.12.2025 - 17:00 Hrs.

E022508222 - Procurement of Tooth points for TATA-HITACHI EX2600 [illegible] for a period of one year - 03.12.2025 - 17:00 Hrs.

E142508256 - Transportation of coal from Naini Opencast Project to Kamakhyanagar Goods shed and re-handling and loading of coal into Railway wagons at Kamakhyanagar Goods shed on weight basis for a period of two months - 15.11.2025 - 15:00 Hrs.

E162508254 - Hiring of Housekeeping and Maintenance services at Transit Guest House of SCCL at Lakdikapool of Hyderabad for a period of 02 (Two) years under Unit Rate System - 03.12.2025 - 17:00 Hrs. GM(MP)

PR/2025/ADVT/MP/114 DIPR R.O. No.: 830-PP/CL-AGENCY/ADVT/1/2025-26, Date: 13-11-2025

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

Good people to grow with

Stressed Assets Management Department

Central Office: 763, Anna Salai, Chennai - 600 002

TRANSFER OF NPA LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREES THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed transfer of **NPA loan Exposures** in respect of the following accounts under **Open Auction method in Lot 4 during Q3 of FY 2025-26** on **"as is where is"** and **"as is what is"** basis **"without any recourse"** to the Bank:

1) **PORTFOLIO OF NPA LOANS OF 249 BORROWERS WITH PRINCIPAL OUTSTANDING OF ₹1 CR TO ₹5 CR.**

2) **M/s SCASA NUTRIENTS PVT LTD and M/s SCASA ORGANICS PVT LTD along with HL of ARJUN SETHI (ARMB/ CHANDIGARH).**

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 28.11.2025** by way of an **"Expression of Interest"** to the email id **saletoarc@iobnet.co.in** on or before **20.11.2025.**

For further details please visit our **Bank's website (www.iob.bank.in) → click on TENDERS → ARC-Cell → Notification dated 13.11.2025 for above accounts.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place : Chennai
Date : 13.11.2025 **General Manager**

ZYDUS LIFESCIENCES LIMITED

[CIN L24230GJ1995PLC025878]

Regd. Office : Zydus Corporate Park, Scheme No. 63, Survey No. 536, Near Vaishnodevi Circle, Khoraj (Gandhinagar), Sarkhej - Gandhinagar Highway, Ahmedabad - 382481. **Website** : www.zyduslife.com **Email** : companysecretary@zyduslife.com **Telephone** : +91-79-48040000

NOTICE

Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.

Sr. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Daxa Naresh Makwana, Naresh Batukial Makwana	2584421 - 2585920	074089	1500	2600
2.	Kewal Chand Mimani	549891 - 554945	103601	5055	237

If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue duplicate Share Certificates to the aforesaid shareholders. People are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.

Date : November 13, 2025
Place : Ahmedabad

For, ZYDUS LIFESCIENCES LIMITED
Sd/- DHAVAL N. SONI
COMPANY SECRETARY

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP

New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SPD COLD STORAGE LLP (LLPIN: AAM-4179)
2.	Address of the registered office	New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Yard, Kolhapur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations was Rs. 1,10,87,34,649/- as on 31st March, 2022. No operations have been carried out for over a year
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Mail to: spdcoldstorage.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- spdcoldstorage.cirp@gmail.com
10.	Last date for receipt of expression of interest	01st December 2025
11.	Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12.	Last date for submission of objections to provisional list	16th December, 2025
13.	Date of issue of final list of prospective resolution applicants	26th December 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31th December 2025
15.	Last date for submission of resolution plans	30th January, 2026
16.	Process email id to submit Expression of Interest	spdcoldstorage.cirp@gmail.com

Prashant Jain
Resolution Professional in the matter of SPD COLD STORAGE LLP
Registration Number: IBBI/IPA-001/IP-P01368/2018-19/12131
A-501, Shanti Heights, Plot No, 2,3,9b/10 , Sector 11, Koparkharine, Navi Mumbai - 400709 , MH.

Date: 14th November, 2025
Place: Mumbai

RARE ASSET Reconstruction Ltd.

RARE ASSET RECONSTRUCTION LIMITED

CIN: U74900GJ2015PLC084515

Regd. Office: 104-106, Gala Argos, Gujarat College Road, Ellisbridge, Ahmedabad, Gujarat–380006 Email: cs@rarearc.com, Tel : 079–40092297/ 98, Website: www.rarearc.com

Extract of Unaudited Financial Results for the quarter and half year ended September 30, 2025

Amount (Rs. In Lakhs)

Sr. No.	Particulars	Quarter Ended September 30, 2025 (Unaudited)	Quarter Ended September 30, 2024 (Unaudited)	Year Ended March 31, 2025 (Audited)
1.	Total Income from Operations	3291.98	1483.58	8441.59
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or extraordinary items)	447.48	(1585.16)	1296.84
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or extraordinary items)	460.74	(1619.04)	952.41
5.	Total Comprehensive Income for the period	460.74	(1619.04)	952.28
6.	Paid up Equity Share Capital	15265.66	14265.66	14265.66
7.	Reserves (excluding Revaluation Reserve)	3644.27	3377.95	3216.70
8.	Securities Premium Account	6045.45	3545.45	3545.45
9.	Net worth	24955.38	21189.06	21027.81
10.	Paid up Debt Capital/ Outstanding Debt	52240.00	40208.13	58244.87
11.	Outstanding Redeemable Preference Shares	NA	NA	NA
12.	Debt Equity Ratio	2.09	1.90	2.77
13.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) – 1. Basic 2. Diluted	0.31	(1.13)	0.67
14.	Capital redemption reserve	NA	NA	NA
15.	Debenture redemption reserve	NA	NA	NA
16.	Debt service coverage ratio	NA	NA	NA
17.	Interest service coverage ratio	NA	NA	NA

Notes : -

1. The above results have been reviewed & recommended for the Board approval by the Audit Committee, approved & taken on record by the Board of Directors at the meeting held on November 12, 2025 and reviewed by the Statutory Auditor.
2. The above is an extract of the detailed format of quarter and half year ended financial results filed with National Stock Exchange of India Limited ("NSE") under Regulation 52 of the Securities Exchange Board of India ("SEBI") (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of National Stock Exchange of India Limited at www.nseindia.com and the Company at www.rarearc.com for the other line items referred in regulation 52 (4) of the SEBI (LODR) Regulations, 2015, pertinent disclosures have been made to the NSE at www.nseindia.com and the same can be accessed through QR code provided.
3. Figures for the previous period / year have been regrouped wherever necessary to conform to current period / year presentation.

Place : Ahmedabad
Date : November 12, 2025

For Rare Asset Reconstruction Limited
Sd/-
Anil Kumar Bhandari
Managing Director
DIN : 02718111

ARUNA HOTELS LIMITED

CIN: L15421TN1960PLC004255

Regd off: Aruna Centre, 145, Sterling Road, Nungambakkam, Chennai - 600034. Phone: 044 - 4588 4580 Email: directorsaruna@gmail.com; cs@ahlchennai.com; Website: www.arunahotels.com

STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(Rs. In Lakhs)

Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Year ended 31.03.2025
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1.	Total income from operations	658.12	603.79	635.63	1,261.90	1,188.83	3,703.47
2.	Net profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	105.79	137.42	1.34	243.21	(102.31)	103.41
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	105.79	137.42	1.34	243.21	(102.31)	97.01
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00
7.	Other Equity/Reserves (Excluding Revaluation Reserves)						
8.	Earning Per Share (of Rs.10/- each) (For continuing and discontinued operations) *not annualised	10.00	10.00	10.00	10.00	10.00	10.00
	a) Basic	0.310	0.41	0.004	0.720	(0.30)	0.31
	b) Diluted	0.310	0.41	0.004	0.720	(0.30)	0.31

Notes:

The above is an extract of the detailed format of unaudited Financial Results for the Quarter and Half year ended September 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results for the Quarter and Half year ended 30.09.2025 are available on the website of the Stock Exchange: www.bseindia.com and Company's website: www.arunahotels.com. The same can be accessed by scannin gthe QR Code provided Above.

Place: Chennai
Date : 12.11.2025

for Aruna Hotels Limited
R Venkateswaran
Managing Director
DIN: 09532159

AMMADOES TRADING AND CONSULTANTS PRIVATE LIMITED

CIN: U74999DL2009PTC192576

Reg. Office: D-55, First Floor, Defence Colony, New Delhi-110024

Email: contact@ammadoesconsultants.com

[Regulation 52(2) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015]

Un-Audited Financial Results for the quarter and half year ended September 30, 2025

(Rs. in '000 except per share data and ratios)

Sl No.	Particulars	Quarter Ended Sept. 30, 2025	Quarter Ended June 30, 2025	Quarter Ended Sept. 30, 2024	Half Year Ended Sept. 30, 2025	Half Year Ended Sept. 30, 2024	Year Ended March 31, 2025
		Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Audited
1.	Total Income from Operations	1,164	1,232	1,467	2,396	1,754	4,980
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(211)	(289)	(130)	(501)	(988)	(3,412)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(221)	(289)	(130)	(501)	(988)	(3,412)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(221)	(299)	(130)	(520)	(1,127)	(3,578)
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(221)	(299)	(130)	(520)	(1,127)	(1,34,368)
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254
7.	Other Equity	1,34,861	1,35,082	2,68,622	1,34,861	2,68,622	1,35,381
8.	Net worth	1,67,222	1,67,443	1,70,193	1,67,222	1,70,193	1,67,741
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,37,000
10.	Outstanding Redeemable Preference Shares	-	-	-	-	-	-
11.	Debt Equity Ratio	0.60:1	0.60:1	0.93:1	0.60:1	0.93:1	0.82:1
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -						
	1. Basic:	(0.04)	(0.05)	(0.04)	(0.08)	(0.18)	(0.58)
	2. Diluted:	(0.03)	(0.04)	(0.04)	(0.07)	(0.15)	(0.47)
13.	Capital Redemption Reserve	-	-	-	-	-	-
14.	Debenture Redemption Reserve	-	-	-	-	-	-
15.	Debt Service Coverage Ratio	-	0.01	8.84	0.03	5.24	0.04
16.	Interest Service Coverage Ratio	-	-	8.84	-	5.24	0.94

Note :

1. The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.
2. The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment.
3. The Limited Review Report of the same has been carried out by the statutory auditor of the Company.
4. Figures for the previous periods / years have been regrouped / reclassified, wherever necessary to correspond with the current period /years classification / disclosure.
5. The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and the published figures upto first quarter ended June 30, 2025.
6. Formulae for computation of ratios are as follows:
   a) Debt/Equity ratio: Debt/Equity. Debt represents borrowings. Equity includes Equity Share Capital and Other Equity excluding Revaluation Reserve.
   b) Debt Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/(Interest Expenses Principal Repayment of borrowings made during the period/year).
   c) Interest Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/Interest Expenses.
   d) Net Worth: Total Equity excluding Other Comprehensive Income, Revaluation Reserve and reserves created out of amalgamation.

Place : New Delhi
Date : 12.11.2025

For Ammadoes Trading And Consultants Private Limited
Sd/-
Madhav Dhir
Director
DIN: 07227587

JFC FINANCE (INDIA) LIMITED

CIN - U74899DL1995PLC072767 e-mail: contact@jfcindia.com

Regd. Office - P-32, Lower Ground Floor, South Extension Part-II, New Delhi-110049

REGULATION 52(1) AND (2) OF THE LISTING REGULATIONS

UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED 30TH SEPTEMBER 2025

[Regulation 52 (8), read with Regulation 52 (4), of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015]

(Amounts are in INR thousands except per share data)

Sl No.	Particulars	Quarter ended on 30-09-2025 Un-Audited	Previous Quarter ended on 30-06-2025 Un-Audited	Corresponding Previous Quarter ended on 30-09-2024 Un-Audited	Year to Date 30-09-2025 Un-Audited	Corresponding Previous year to date 30-09-2024 Un-Audited	Year ended on 31-03-2025 Audited
1	Total Income	3,699	27,837	7,954	31,536	63,973	1,00,314
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(219)	15,388	2,920	15,169	43,783	(76,401)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(213)	15,392	2,920	15,179	30,326	(1,02,620)
6	Paid-up equity share capital of Face Value of Rs.10 each	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417
7	Other Equity (as per audited balance as on 31 March)	-	-	-	-	-	7,44,259
8	Net worth	6,92,703	6,92,922	7,97,718	6,92,703	7,97,718	6,77,534
9	Paid up Debt Capital / Outstanding Debt	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000
10	Outstanding Redeemable Preference Shares	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500
11	Debt Equity Ratio	N.A	N.A	N.A	N.A	N.A	N.A
12	Earnings/(Loss) Per Share (not annualised)						
	-Basic	(0.06)	4.54	0.86	4.47	12.91	(22.53)
	-Diluted	(0.06)	3.39	0.67	3.35	9.97	(22.53)
13	Capital Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
14	Debenture Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
15	Debt Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A
16	Interest Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A

Note :

1. The above is an extract of the detailed format of quarterly Un-Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly Un-Audited Financial Results are available on the websites of the Stock Exchange(s) and the listed entity. (www.jfcindia.com).
2. There has been no change in accounting policies followed during the quarter ended 30th September, 2025, as compared to the preceding financial year ended March 31, 2025 and has been prepared in accodance with Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.
3. The above Un-Audited Financial Results have been reviewed and recommended by the Audit Committee and further considered & approved by the Board of Directors in their meetings held on 12.11.2025.
4. The Statutory Auditors of the Company has done the Limited Review Report of financial statements of the company for the period ended on 30.09.2025.
5. The Company is Non-Banking Financial Company and primarily carrying on the business of lending and making investments. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment as per AS 17 on 'Segment Reporting'.
6. Figures for the previous periods/Years have been regrouped/reclassified, wherever necessary to correspond with the current period/Years classification/disclosure.

Date : 12-November-2025
Place : New Delhi

For JFC Finance (India) Limited
SD/-
(Sunil Kumar)
Director
DIN: 03247767

MUMBAI URJA MARG LIMITED

Regd. Office: RMZ Infinity, 5th Floor, Plot No.15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana

CIN: U40100HR2018PLC113474 | Email id: secretarial.infra@resonia.com

Ph. +91 0124 456 2000 | www.mumbaiurjamarg.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(in ₹ million)

S. No.	Particulars	Quarter Ended Sep 30, 2025 (Unaudited)	Quarter Ended Jun 30, 2025 (Unaudited)	Quarter Ended Sep 30, 2024 (Unaudited)	Half Year Ended Sep 30, 2025 (Unaudited)	Half Year Ended Sep 30, 2024 (Unaudited)	Year Ended Mar 31, 2025 (Audited)
1.	Total Income from Operations	742.55	990.84	251.53	1,733.39	421.98	2092.76
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	-84.93
5.	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	-5.39	220.76	13.96	215.37	25.03	-84.93
6.	Paid up Equity Share Capital	1956.45	1956.45	1880.18	1956.45	1880.18	1956.45
7.	Reserves (excluding Revaluation Reserve)	-	-	-	-	-	21.56
8.	Securities Premium Account	-	-	-	-	-	126.83
9.	Net worth	4243.86	4249.24	3976.06	4243.86	3976.06	4028.49
10.	Paid up Debt Capital/ Outstanding Debt	26979.90	25320.02	23347.67	26979.90	23347.67	25437.40
11.	Debt Equity Ratio	6.36	5.96	5.87	6.36	5.87	6.31
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)						
	1. Basic:	-0.02	0.66	0.04	0.65	0.07	-0.25
	2. Diluted:	-0.02	0.66	0.04	0.65	0.07	-0.25
13.	Capital Redemption Reserve	NA	NA	NA	NA	NA	NA
14.	Debenture Redemption Reserve	242.32	242.32	NA	242.32	NA	21.56
15.	Debt Service Coverage Ratio	1.08	1.48	1.62	1.27	1.58	0.77
16.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.60	1.58	0.97

Notes:

a. The above unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ('SEBI LODR') as amended and in accordance with the Indian Accounting Standards (Ind AS) specified under section 133 of the Companies Act, 2013 and rules made thereunder.

b. The above unaudited financials results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.

c. The above unaudited financial results is an extract of the detailed format of quarterly and half yearly financial results for September 30, 2025 filed with Stock exchange under Regulation 52 of SEBI LODR. The full format of the financial results are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com).

d. For other line item referred in Regulation 52(4) of SEBI LODR, pertinent disclosure made to Stock Exchange are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com)."

Date: November 12, 2025
Place: Mumbai

For and on behalf of the Board of Directors of
Mumbai Urja Marg Limited
Sd/-
Raji George
Director
DIN: 10287494

Parsvnaths

committed to build a better world

PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED

Regd. Office: Parsvnath Tower, Near Shahdara Metro Station, Shahdara, Delhi - 110 032

CIN : U45201DL2003PTC122489, Tel. : 011-43050100, 43010500; Fax : 011-43050473

E-mail : secretarial@parsvnath.com;

website : https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/

Extract of Financial Results for the quarter and half year ended September 30, 2025

(₹ in Lakhs)

Sl. No.	Particulars	Quarter ended 30-09-25 Unaudited	Quarter ended 30-09-24 Unaudited	Half Year ended 30-09-25 Unaudited	Year ended 31-03-25 Audited
1	Total Income from Operations	971.32	230.20	3,306.66	4,831.48
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(2,869.21)	(707.45)	(3,657.40)	2,095.38
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(2,869.21)	(707.45)	(3,657.40)	2,095.38
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(3,638.00)	(707.45)	(4,396.19)	1,543.76
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(3,638.00)	(707.45)	(4,396.19)	1,543.89
6	Paid up Equity Share Capital	328.21	328.21	328.21	328.21
7	Reserves (excluding Revaluation Reserve)	(34,944.00)	(33,021.04)	(34,944.00)	(30,547.81)
8	Net worth	(34,615.79)	(32,692.83)	(34,615.79)	(30,219.60)
9	Paid up Debt Capital / Outstanding Debt	-	-	-	
10	Debt Equity Ratio	(0.61)	(0.55)	(0.61)	(0.64)
11	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) -				
	1. Basic:	(110.85)	(21.56)	(133.95)	47.04
	2. Diluted:	N.A.	N.A.	N.A.	N.A.
12	Debenture Redemption Reserve	5,000.00	5,000.00	5,000.00	5,000.00
13	Capital Redemption Reserve	-	-	-	-
14	Debt Service Coverage Ratio	0.26	(0.37)	0.28	(0.15)
	(Since earnings before interest and tax is Negative)				
15	Interest Service Coverage Ratio	-	-	-	-
	(Since earnings before interest and tax is Negative)				

NOTES:

a) The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015("Listing Regulations"). The full format of the financial results are available on the website of BSE Ltd (www.bseindia.com) and the Company (https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/).

b) For the other line items referred in Regulation 52 (4) of the Listing Regulations, the pertinent disclosures have been made to BSE Ltd. and can be accessed on the URL www.bseindia.com.

c) The above financial results have been reviewed and approved by the Board of Directors in the meeting held on November 12 , 2025. Figures for the quarter and half year ended September 30, 2025 have been taken as unaudited.

d) The Company has not received any complaint from the investor during the quarter ended September 30, 2025 and there was no complaint pending at the beginning of the period.

e) Figures for the previous year/period have been regrouped for the purpose of comparison.

Place : Delhi
Dated: 12 November, 2025

For and on behalf of the Board
Parsvnath Landmark Developers Pvt Ltd
Sd/-
Surya Mani Pandey
Director
DIN: 08250346

NALWA SONS INVESTMENTS LIMITED

CIN: L65993DL1970PLC146414

Regd. Office : 28, Najafgarh Road, Moti Nagar Industrial Area, New Delhi – 110 015. **Ph. No.**: (011) 45021854, 45021812

Branch Office : O.P. Jindal Marg, Hisar- 125005, Haryana.

Email Id.: investorcare@nalwasons.com. **Website**: www.nalwasons.com.

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the year ended 31.03.2025 Audited
1	Total income from operations	2,126.08	3,009.17	4,159.50	5,135.25	7,195.00	8,919.18
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	6,248.13
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	6,248.13
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,428.51	2,324.36	3,162.20	3,752.87	5,370.70	3,695.27
5	Total Comprehensive Income for the period [Comprising Profit/Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(15,095.67)	(35,478.38)	2,97,102.38	(50,574.03)	4,50,566.95	4,14,717.41
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						18,34,647.38
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	27.81	45.25	61.57	73.07	104.57	71.95
	2. Diluted:	27.81	45.25	61.57	73.07	104.57	71.95

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the Year ended 31.03.2025 Audited
1	Total income from operations	2,473.23	3,709.18	5,974.50	6,182.41	9,939.33	12,522.41
2	Net Profit(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,119.52	3,275.69	4,446.19	5,395.21	8,322.69	6,388.45
3	Net Profit(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	2,279.59	3,278.34	4,537.30	5,557.93	8,417.66	6,500.35
4	Net Profit(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,786.87	2,578.59	3,504.60	4,365.45	6,425.06	4,598.81
5	Total Comprehensive Income for the period [Comprising Profit/Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(12,939.00)	(28,255.54)	2,94,208.69	(41,194.55)	4,62,360.64	4,07,129.70
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						18,67,796.67
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	34.79	50.20	68.23	84.99	125.09	89.54
	2. Diluted:	34.79	50.20	68.23	84.99	125.09	89.54

Notes :-

1. The above is an extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and half yearly financial results are available on the Company's website (www.nalwasons.com) and websites of Stock Exchanges (www.bseindia.com/www.nseindia.com). The same can be access by scanning the QR Code provided below.
2. The financial result of the Company for the quarter and half year ended on September 30, 2025 have been reviewed by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2025 and limited review of the same has been carried out by the Statutory Auditors of the Company.
3. Theses results have been prepared in accordance with the Companies(Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.

Place : Hisar
Date : 13th November, 2025

By order of the Board of Directors
For **Nalwa Sons Investments Limited**
Mahender Kumar Goel
Whole Time Director
DIN : 00041866

इण्डियन ओवरसीज़ बैंक
Indian Overseas Bank

Good people to grow with

Stressed Assets Management Department
Central Office: 763, Anna Salai, Chennai - 600 002

TRANSFER OF NPA LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREES THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed transfer of **NPA loan Exposures** in respect of the following accounts under **Open Auction method in Lot 4 during Q3 of FY 2025-26** on **"as is where is" and "as is what is"** basis **"without any recourse"** to the Bank:

1) **PORTFOLIO OF NPA LOANS OF 249 BORROWERS WITH PRINCIPAL OUTSTANDING OF ₹1 CR TO ₹5 CR.**
2) **M/s SCASA NUTRIENTS PVT LTD and M/s SCASA ORGANICS PVT LTD along with HL of ARJUN SETHI (ARMB/ CHANDIGARH).**

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 28.11.2025** by way of an **"Expression of Interest"** to the email id **saletoarc@iobnet.co.in** on or before **20.11.2025.**

For further details please visit our **Bank's website (www.iob.bank.in) → click on TENDERS → ARC-Cell → Notification dated 13.11.2025 for above accounts.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place : Chennai
Date : 13.11.2025
General Manager

ARUNA HOTELS LIMITED

CIN: L15421TN1960PLC004255
Regd off: Aruna Centre, 145, Sterling Road, Nungambakkam, Chennai - 600034. Phone: 044 - 4588 4580
Email: directorsaruna@gmail.com; cs@ahlchennai.com; Website: www.arunahotels.com

STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(Rs. In Lakhs)

Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Year ended 31.03.2025
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1.	Total income from operations	658.12	603.79	635.63	1,261.90	1,188.83	3,703.47
2.	Net profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	105.79	137.42	1.34	243.21	(102.31)	103.41
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	105.79	137.42	1.34	243.21	(102.31)	97.01
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00
7.	Other Equity/Reserves (Excluding Revaluation Reserves)						
8.	Earning Per Share (of Rs.10/- each) (For continuing and discontinued operations) *not annualised	10.00	10.00	10.00	10.00	10.00	10.00
	a) Basic	0.310	0.41	0.004	0.720	(0.30)	0.31
	b) Diluted	0.310	0.41	0.004	0.720	(0.30)	0.31

Notes:
The above is an extract of the detailed format of unaudited Financial Results for the Quarter and Half year ended September 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results for the Quarter and Half year ended 30.09.2025 are available on the website of the Stock Exchange: www.bseindia.com and Company's website: www.arunahotels.com. The same can be accessed by scannin gthe QR Code provided Above.

Place: Chennai
Date : 12.11.2025

for Aruna Hotels Limited
R Venkateswaran
Managing Director
DIN: 09532159

MUMBAI URJA MARG LIMITED

Regd. Office: RMZ Infinity, 5th Floor, Plot No.15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana
CIN: U40100HR2018PLC113474 | **Email id:** secretarial.infra@resonia.com
Ph. +91 0124 456 2000 | www.mumbaiurjamarg.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(in ₹ million)

S. No.	Particulars	Quarter Ended Sep 30, 2025 (Unaudited)	Quarter Ended Jun 30, 2025 (Unaudited)	Quarter Ended Sep 30, 2024 (Unaudited)	Half Year Ended Sep 30, 2025 (Unaudited)	Half Year Ended Sep 30, 2024 (Unaudited)	Year Ended Mar 31, 2025 (Audited)
1.	Total Income from Operations	742.55	990.84	251.53	1,733.39	421.56	2092.76
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	-84.93
5.	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	-5.39	220.76	13.96	215.37	25.03	-84.93
6.	Paid up Equity Share Capital	1956.45	1956.45	1880.18	1956.45	1880.18	1956.45
7.	Reserves (excluding Revaluation Reserve)	-	-	-	-	-	21.56
8.	Securities Premium Account	-	-	-	-	-	128.83
9.	Net worth	4243.86	4249.24	3976.06	4243.86	3976.06	4028.49
10.	Paid up Debt Capital/ Outstanding Debt	26979.90	25320.02	23347.87	26979.90	23347.87	25437.40
11.	Debt Equity Ratio	6.36	5.96	5.87	6.36	5.87	6.31
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)						
	1. Basic:	-0.02	0.66	0.04	0.65	0.07	-0.25
	2. Diluted:	-0.02	0.66	0.04	0.65	0.07	-0.25
13.	Capital Redemption Reserve	NA	NA	NA	NA	NA	NA
14.	Debenture Redemption Reserve	242.32	242.32	NA	242.32	NA	21.56
15.	Debt Service Coverage Ratio	1.08	1.48	1.62	1.27	1.58	0.77
16.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.60	1.58	0.97

Notes:

a. The above unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ('SEBI LODR') as amended and in accordance with the Indian Accounting Standards (Ind AS) specified under section 133 of the Companies Act, 2013 and rules made thereunder.

b. The above unaudited financials results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.

c. The above unaudited financial results is an extract of the detailed format of quarterly and half yearly financial results for September 30, 2025 filed with Stock exchange under Regulation 52 of SEBI LODR. The full format of the financial results are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com).

d. For other line item referred in Regulation 52(4) of SEBI LODR, pertinent disclosure made to Stock Exchange are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com)."

For and on behalf of the Board of Directors of
Mumbai Urja Marg Limited
Sd/-
Raji George
Director
DIN: 10287494

Date: November 12, 2025
Place: Mumbai

ZYDUS LIFESCIENCES LIMITED

zydus — Dedicated To Life

[CIN L24230GJ1995PLC025878]

Regd. Office: Zydus Corporate Park, Scheme No. 63, Survey No. 536, Near Vaishnodevi Circle, Khoraj (Gandhinagar), Sarkhej - Gandhinagar Highway, Ahmedabad - 382481. **Website**: www.zyduslife.com
Email: companysecretary@zyduslife.com **Telephone**: +91-79-48040000

NOTICE

Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.

Sr. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Daxa Naresh Makwana, Naresh Batuklal Makwana	2584421 - 2585920	074089	1500	2600
2.	Kewal Chand Mimani	549891 - 554945	103601	5055	237

If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue duplicate Share Certificates to the aforesaid shareholders. People are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.

For, **ZYDUS LIFESCIENCES LIMITED**
Sd/- **DHAVAL N. SONI**
COMPANY SECRETARY

Date : November 13, 2025
Place : Ahmedabad

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP
New Pl No. 305, Gala No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SPD COLD STORAGE LLP (LLPIN: AAM-4179)
2.	Address of the registered office	New Pl No. 305, Gala No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Yard, Kolhapur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations was Rs. 1,10,87,34,649/- as on 31st March, 2022. No operations have been carried out for over a year
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Mail to: spdcoldstorage.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- spdcoldstorage.cirp@gmail.com
10.	Last date for receipt of expression of interest	01st December 2025
11.	Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12.	Last date for submission of objections to provisional list	16th December, 2025
13.	Date of issue of final list of prospective resolution applicants	26th December 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31th December 2025
15.	Last date for submission of resolution plans	30th January, 2026
16.	Process email id to submit Expression of Interest	spdcoldstorage.cirp@gmail.com

Prashant Jain
Resolution Professional in the matter of SPD COLD STORAGE LLP
Registration Number: IBBI/IPA-001/IP-P01368/2018-19/12131
A-501, Shanti Heights, Plot No, 2,3,9b/10 , Sector 11, Koparkharine, Navi Mumbai - 400709 , MH.

Date: 14th November, 2025
Place: Mumbai

RARE ASSET Reconstruction Ltd.

RARE ASSET RECONSTRUCTION LIMITED

CIN: U74900GJ2015PLC084515
Regd. Office: 104-108, Gala Argos, Gujarat College Road, Ellisbridge, Ahmedabad, Gujarat-380006
Email: cs@rarearc.com, Tel : 079–40032297/ 98, Website: www.rarearc.com
Extract of Unaudited Financial Results for the quarter and half year ended September 30, 2025.
Amount (Rs. In Lakhs)

Sr. No.	Particulars	Quarter Ended September 30, 2025 (Unaudited)	Quarter Ended September 30, 2024 (Unaudited)	Year Ended March 31, 2025 (Audited)
1.	Total Income from Operations	3291.98	1483.58	8441.59
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or extraordinary items)	460.74	(1619.04)	952.41
5.	Total Comprehensive Income for the period	460.74	(1619.04)	952.28
6.	Paid up Equity Share Capital	15265.66	14265.66	14265.66
7.	Reserves (excluding Revaluation Reserve)	3644.27	3377.95	3216.70
8.	Securities Premium Account	6045.45	3545.45	3545.45
9.	Net worth	24955.38	21189.06	21027.81
10.	Paid up Debt Capital/ Outstanding Debt	52240.00	40208.13	58244.87
11.	Outstanding Redeemable Preference Shares	NA	NA	NA
12.	Debt Equity Ratio	2.09	1.90	2.77
13.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) – 1. Basic 2. Diluted	0.31	(1.13)	0.67
14.	Capital redemption reserve	NA	NA	NA
15.	Debenture redemption reserve	NA	NA	NA
16.	Debt service coverage ratio	NA	NA	NA
17.	Interest service coverage ratio	NA	NA	NA

Notes : -

1. The above results have been reviewed & recommended for the Board approval by the Audit Committee, approved & taken on record by the Board of Directors at the meeting held on November 12, 2025 and reviewed by the Statutory Auditor.
2. The above is an extract of the detailed format of quarter and half year ended financial results filed with National Stock Exchange of India Limited ("NSE") under Regulation 52 of the Securities Exchange Board of India ("SEBI") (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of National Stock Exchange of India Limited at www.nseindia.com and the Company at www.rarearc.com for the other line items referred in regulation 52 (4) of the SEBI (LODR) Regulations, 2015, pertinent disclosures have been made to the NSE at www.nseindia.com and the same can be accessed through QR code provided.
3. Figures for the previous period / year have been regrouped wherever necessary to conform to current period / year presentation.

For Rare Asset Reconstruction Limited
Sd/-
Anil Kumar Bhandari
Managing Director
DIN : 02718111

Place : Ahmedabad
Date : November 12, 2025

AMMADOES TRADING AND CONSULTANTS PRIVATE LIMITED

CIN: U74993DL2009PTC192576
Reg. Office: D-55, First Floor, Defence Colony, New Delhi-110024
Email: contact@ammadoesconsultants.com

[Regulation 52(2) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015]
Un-Audited Financial Results for the quarter and half year ended September 30, 2025

(Rs. in '000 except per share data and ratios)

Sl No.	Particulars	Quarter Ended Sept. 30, 2025 Un-Audited	Quarter Ended June 30, 2025 Un-Audited	Quarter Ended Sept. 30, 2024 Un-Audited	Half Year Ended Sept. 30, 2025 Un-Audited	Half Year Ended Sept. 30, 2024 Un-Audited	Year Ended March 31, 2025 Audited
1.	Total Income from Operations	1,164	1,232	1,467	2,396	1,754	4,980
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(211)	(289)	(130)	(501)	(968)	(3,412)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(221)	(289)	(130)	(501)	(968)	(3,412)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(221)	(299)	(130)	(520)	(1,127)	(3,578)
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(221)	(299)	(130)	(520)	(1,127)	(1,34,368)
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254
7.	Other Equity	1,34,861	1,35,082	2,68,622	1,34,861	2,68,622	1,35,381
8.	Net worth	1,67,222	1,67,443	1,70,193	1,67,222	1,70,193	1,67,741
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,37,000
10.	Outstanding Redeemable Preference Shares	-	-	-	-	-	-
11.	Debt Equity Ratio	0.60:1	0.60:1	0.93:1	0.60:1	0.93:1	0.82:1
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -						
	1. Basic:	(0.04)	(0.05)	(0.04)	(0.08)	(0.18)	(0.58)
	2. Diluted:	(0.03)	(0.04)	(0.04)	(0.07)	(0.15)	(0.47)
13.	Capital Redemption Reserve	-	-	-	-	-	-
14.	Debenture Redemption Reserve	-	-	-	-	-	-
15.	Debt Service Coverage Ratio	-	0.01	8.84	0.03	5.24	0.04
16.	Interest Service Coverage Ratio	-	-	8.84	-	5.24	0.94

Note :

1. The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.
2. The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment.
3. The Limited Review Report of the same has been carried out by the statutory auditor of the Company.
4. Figures for the previous periods / years have been regrouped / reclassified, wherever necessary to correspond with the current period /years classification / disclosure.
5. The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and the published figures upto first quarter ended June 30, 2025.
6. Formulae for computation of ratios are as follows:
   a) Debt/Equity ratio: Debt/Equity. Debt represents borrowings. Equity includes Equity Share Capital and Other Equity excluding Revaluation Reserve.
   b) Debt Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/(Interest Expenses Principal Repayment of borrowings made during the period/year).
   c) Interest Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/Interest Expenses.
   d) Net Worth: Total Equity excluding Other Comprehensive Income, Revaluation Reserve and reserves created out of amalgamation.

For Ammadoes Trading And Consultants Private Limited
Sd/-
Madhav Dhir
Director
DIN: 07227587

Place : New Delhi
Date : 12.11.2025

JFC FINANCE (INDIA) LIMITED

CIN - U74899DL1995PLC072767 e-mail: contact@jfcindia.com
Regd. Office - P-32, Lower Ground Floor, South Extension Part-II, New Delhi-110049

REGULATION 52(1) AND (2) OF THE LISTING REGULATIONS
UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED 30TH SEPTEMBER 2025

[Regulation 52 (8), read with Regulation 52 (4), of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015]

(Amounts are in INR thousands except per share data)

Sl No.	Particulars	Quarter ended on 30-09-2025 Un-Audited	Previous Quarter ended on 30-06-2025 Un-Audited	Corresponding Previous Quarter ended on 30-09-2024 Un-Audited	Year to Date 30-09-2025 Un-Audited	Corresponding Previous year to date 30-09-2024 Un-Audited	Year ended on 31-03-2025 Audited
1	Total Income	3,699	27,837	7,954	31,536	63,973	1,00,314
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(219)	15,388	2,920	15,169	43,783	(76,401)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(213)	15,392	2,920	15,179	30,326	(1,02,620)
6	Paid-up equity share capital of Face Value of Rs.10 each	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417
7	Other Equity (as per audited balance as on 31 March)	-	-	-	-	-	7,44,259
8	Net worth	6,92,703	6,92,922	7,97,718	6,92,703	7,97,718	6,77,534
9	Paid up Debt Capital / Outstanding Debt	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000
10	Outstanding Redeemable Preference Shares	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500
11	Debt Equity Ratio	N.A	N.A	N.A	N.A	N.A	N.A
12	Earnings/(Loss) Per Share (not annualised)						
	-Basic	(0.06)	4.54	0.88	4.47	12.91	(22.53)
	-Diluted	(0.06)	3.39	0.67	3.35	9.97	(22.53)
13	Capital Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
14	Debenture Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
15	Debt Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A
16	Interest Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A

Note :

1. The above is an extract of the detailed format of quarterly Un-Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly Un-Audited Financial Results are available on the websites of the Stock Exchange(s) and the listed entity. (www.jfcindia.com).
2. There has been no change in accounting policies followed during the quarter ended 30th September, 2025, as compared to the preceding financial year ended March 31, 2025 and has been prepared in accodance with Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.
3. The above Un-Audited Financial Results have been reviewed and recommneded by the Audit Committee and further considered & approved by the Board of Directors in their meetings held on 12.11.2025.
4. The Statutory Auditors of the Company has done the Limited Review Report of financial statements of the company for the period ended on 30.09.2025.
5. The Company is Non-Banking Financial Company and primarily carrying on the business of lending and making investments. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment as per AS 17 on 'Segment Reporting'.
6. Figures for the previous periods/Years have been regrouped/reclassified, wherever necessary to correspond with the current period/Years classification/disclosure.

For JFC Finance (India) Limited
SD/-
(Sunil Kumar)
Director
DIN: 03247767

Date : 12-November-2025
Place : New Delhi

Parsvnaths
committed to build a better world

PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED
Regd. Office: Parsvnath Tower, Near Shahdara Metro Station, Shahdara, Delhi - 110 032
CIN : U45201DL2003PTC122489, Tel. : 011-43050100, 43010500; Fax : 011-43050473
E-mail : secretarial@parsvnath.com;
website : https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/

Extract of Financial Results for the quarter and half year ended September 30, 2025

(₹ in Lakhs)

Sl. No.	Particulars	Quarter ended 30-09-25 Unaudited	Quarter ended 30-09-24 Unaudited	Half Year ended 30-09-25 Unaudited	Year ended 31-03-25 Audited
1	Total Income from Operations	971.32	230.20	3,306.66	4,831.48
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(3,638.00)	(707.45)	(4,396.19)	1,543.76
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(3,638.00)	(707.45)	(4,396.19)	1,543.89
6	Paid up Equity Share Capital	328.21	328.21	328.21	328.21
7	Reserves (excluding Revaluation Reserve)	(34,944.00)	(33,021.04)	(34,944.00)	(30,547.81)
8	Net worth	(34,615.79)	(32,692.83)	(34,615.79)	(30,219.60)
9	Paid up Debt Capital / Outstanding Debt	-	-	-	
10	Debt Equity Ratio	(0.61)	(0.55)	(0.61)	(0.64)
11	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) -				
	1. Basic:	(110.85)	(21.56)	(133.95)	47.04
	2. Diluted:	N.A.	N.A.	N.A.	N.A.
12	Debenture Redemption Reserve	5,000.00	5,000.00	5,000.00	5,000.00
13	Capital Redemption Reserve	-	-	-	-
14	Debt Service Coverage Ratio	0.26	(0.37)	0.26	(0.15)
	(Since earnings before interest and tax is Negative)				
15	Interest Service Coverage Ratio	-	-	-	-
	(Since earnings before interest and tax is Negative)				

NOTES:

a) The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015("Listing Regulations"). The full format of the financial results are available on the website of BSE Ltd (www.bseindia.com) and the Company (https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/).

b) For the other line items referred in Regulation 52 (4) of the Listing Regulations, the pertinent disclosures have been made to BSE Ltd. and can be accessed on the URL www.bseindia.com.

c) The above financial results have been reviewed and approved by the Board of Directors in the meeting held on November 12 , 2025. Figures for the quarter and half year ended September 30, 2025 have been taken as unaudited.

d) The Company has not received any complaint from the investor during the quarter ended September 30, 2025 and there was no complaint pending at the beginning of the period.

e) Figures for the previous year/period have been regrouped for the purpose of comparison.

For and on behalf of the Board
Parsvnath Landmark Developers Pvt Ltd
Sd/-
Surya Mani Pandey
Director
DIN: 08250346

Place : Delhi
Dated: 12 November, 2025

NALWA SONS INVESTMENTS LIMITED

CIN: L65993DL1970PLC146414
Regd. Office : 28, Najafgarh Road, Moti Nagar Industrial Area, New Delhi – 110 015, **Ph. No.:** (011) 45021854, 45021812
Branch Office : O.P. Jindal Marg, Hisar- 125005, Haryana.
Email Id.: investorcare@nalwasons.com **Website:** www.nalwasons.com

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the year ended 31.03.2025 Audited
1	Total income from operations	2,126.06	3,009.17	4,159.50	5,135.25	7,195.00	8,919.18
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,428.51	2,324.36	3,162.20	3,752.87	5,370.70	3,695.27
5	Total Comprehensive Income for the period (Comprising Profit/Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(15,095.67)	(35,478.36)	2,97,102.38	(50,574.03)	4,59,566.95	4,14,717.41
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						16,34,647.38
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	27.81	45.25	61.57	73.07	104.57	71.95
	2. Diluted:	27.81	45.25	61.57	73.07	104.57	71.95

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the Year ended 31.03.2025 Audited
1	Total income from operations	2,473.23	3,709.18	5,974.50	6,182.41	9,939.33	12,522.41
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,119.52	3,275.69	4,448.19	5,395.21	8,322.69	6,388.45
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	2,279.59	3,278.34	4,537.30	5,557.93	8,417.88	6,500.35
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,786.87	2,578.59	3,504.60	4,365.45	6,425.08	4,508.81
5	Total Comprehensive Income for the period [Comprising Profit/Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(12,939.00)	(28,255.54)	2,94,208.69	(41,194.55)	4,62,360.64	4,07,129.70
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						16,67,796.67
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	34.79	50.20	68.23	84.99	125.09	89.54
	2. Diluted:	34.79	50.20	68.23	84.99	125.09	89.54

Notes :-

1. The above is an extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and half yearly financial results are available on the Company's website (www.nalwasons.com) and websites of Stock Exchanges (www.bseindia.com/www.nseindia.com).The same can be access by scanning the QR Code provided below.
2. The financial result of the Company for the quarter and half year ended on September 30, 2025 have been reviewed by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2025 and limited review of the same has been carried out by the Statutory Auditors of the Company.
3. Theses results have been preparled in accordance with the Companies(Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.

By order of the Board of Directors
For **Nalwa Sons Investments Limited**

Mahender Kumar Goel
Whole Time Director
DIN : 00041866

Place : Hisar
Date : 13th November, 2025

रिषभ इन्स्ट्रुमेंट्स लिमिटेड

मुख्य कार्यालय: एफ-३१, MIDC सातपूर, नाशिक-४२२००७, भारत रजि.कार्यालय: ए-५४, MIDC, अंधेरी (पूर्व), मुंबई-४०००९३, इंडिया, टेलि: +91 253 2202099/028/008 ईमेल:marketing@rishabh.co.in
वेबसाईट: www.rishabh.co.in | GSTN: 27AAACR2228Q1Z2 | CIN: L31100MH1982PLC028406

अलेखापरिक्षित एकत्रिकृत वित्तिय निष्कर्षांचा उतारा ३० सप्टेंबर २०२५ रोजी संपलेल्या तिमाही आणि सहामाही साठी

(INR दशलक्ष, प्रति शेअर कमाई वगळता)

अ.नं.	तपशिल	संपलेली तिमाही (अलेखापरिक्षित) ३० सप्टें., २०२५	३० जून २०२५	३० सप्टें., २०२४	संपलेल्या सहा महिने (अलेखापरिक्षित) ३० सप्टें., २०२५	३० सप्टें., २०२४	संपलेले वर्ष (लेखापरिक्षित) मार्च ३१, २०२५
१	प्रवर्तनाकडील एकुण उत्पन्न (नेट)	2,012.54	1,945.79	1,853.96	3,958.33	3,586.41	7,348.71
२	कालावधीकरीता निव्वळ नफा/(तोटा) (कर, अपवादात्मक आणि/ किंवा असाधारण आयटमपूर्वी)*	285.23	239.61	54.32	524.84	100.51	298.44
३	करापूर्वी कालावधीकरीता निव्वळ नफा/(तोटा) (अपवादात्मक आणि/ किंवा असाधारण आयटम्स नंतर)	285.28	239.59	54.27	524.87	100.43	298.39
४	करानंतर कालावधीकरीता निव्वळ नफा/(तोटा) (अपवादात्मक आणि/ किंवा असाधारण आयटम्स नंतर)	220.90	196.22	38.30	417.12	70.38	209.73
५	कालावधीकरीता एकुण व्यापक उत्पन्न [कालावधीकरीता समाविष्ट नफा/(तोटा) (करानंतर) आणि अन्य व्यापक उत्पन्न (करानंतर)]	318.79	407.55	195.60	726.34	188.30	359.29
६	भरणा केलेले समन्याय भाग भांडवल (प्रत्येकी रू.१०/- चे दर्शनी मूल्य)	384.20	384.07	382.19	384.20	382.19	382.21
७	प्रति भाग कमाई (प्रत्येकी रू. १०/- ची) (चालू आणि खंडित प्रवर्तनांकरिता)**-						
	१. मुलभूत	5.77	5.13	1.07	10.90	2.02	5.86
	२. सौम्य केलेले	5.75	5.12	1.06	10.83	2.01	5.84

टिप: १) वा अनऑडिटेड एकत्रित आर्थिक परिणामांचे लेखापरिक्षण समितीने पुनरावलोकन केले आहे आणि १३ नोव्हेंबर २०२५ रोजी झालेल्या बैठकीत होल्डिंग कंपनीच्या संचालक मंडळाने मंजूर केले आहे.
२) वरील विधान कंपनी कायदा २०१३ च्या कलम १३३ अंतर्गत अधिसूचित केलेल्या भारतीय लेखा मानकानुसार तयार केले गेले आहे, सुधारित केल्याप्रमाणे त्याखालील संबंधित नियमांसह वाचा आणि एसईबीआय च्या नियम ३३ (लिस्टिंग ऑब्लिगेशन आणि डिस्क्लोजर रिक्वायरमेंटस) नुसार २०१५ सुधारित केल्याप्रमाणे.
३) स्वतंत्र माहिती.

अ.नं.	तपशिल	संपलेली तिमाही (अलेखापरिक्षित) ३० सप्टें., २०२५	३० जून २०२५	३० सप्टें., २०२४	संपलेल्या सहा महिने (अलेखापरिक्षित) ३० सप्टें., २०२५	३० सप्टें., २०२४	संपलेले वर्ष (लेखापरिक्षित) मार्च ३१, २०२५
१	प्रवर्तनामधून महसूल	660.11	617.75	588.69	1,277.86	1,115.55	2,391.87
२	करापूर्वी नफा	168.45	133.71	86.90	302.16	142.75	313.99
३	करानंतर कालावधीकरीता निव्वळ नफा	126.37	98.79	68.20	225.16	105.30	233.75
४	अन्य व्यापक उत्पन्न/(तोटा)	(0.44)	(0.43)	(1.11)	(0.87)	(2.21)	(1.65)
५	एकुण व्यापक उत्पन्न	125.93	98.36	67.09	224.29	103.09	232.10

१) उपरोक्त सूचीबद्ध दायित्वे आणि प्रकटीकरण आवश्यकता विनियम, २०१५ च्या नियम ३३ अंतर्गत स्टॉक एक्सचेंजमध्ये दाखल केलेल्या अनऑडिटेड आर्थिक परिणामांच्या स्टॅन्डअलोन आणि कन्सॉलिडेटेड तपशीलवार स्वरूपाचा एक उतारा आहे. त्याचे संपूर्ण स्वरूप हे आहेत. स्टॉक एक्सचेंजच्या वेबसाईटवर www.bseindia.com आणि कंपनी www.rishabh.co.in. वर उपलब्ध आहे.
२) वैधानिक लेखा परीक्षकांनी ३० सप्टेंबर २०२५ रोजी संपलेल्या तिमाही आणि सहामाहीत अपरिवर्तीत मतासह कंपनीच्या आर्थिक निकालांचे मर्यादित पुनरावलोकन केले आहे.

ठिकाण: नाशिक
दिनांक: नोव्हेंबर १३, २०२५ (टिप: सौ भाषांतर, तफावत असल्यास मूळ इंग्रजी ग्राह्य)

रिषभ इन्स्ट्रुमेंटस लिमिटेड साठी
सही/- नरेंद्र जे. गोलिया
कार्यकारी चेअरमन

बीएन होल्डिंग्ज लिमिटेड

(पूर्वीचे नाव अरिहंत टुर्नेसॉल लिमिटेड)

सीआयएन: एल१५३१५एमएच१९९१पीएलसी३२६५९०
नों. कार्यालय: २१७ अदानी, इन्स्पायर-बीकेसी, जी ब्लॉक, बीकेसी मेन रोड,
वांद्रे-कुर्ला संकुल, वांद्रे पूर्व, मुंबई, महाराष्ट्र-४०० ०५१.
दू. क्र.: ०२२-६९१२३२०० वेबसाईट : www.bn-holdings.com ई-मेल : contact@bn-holdings.com

३० सप्टेंबर, २०२५ रोजी संपलेली तिमाही आणि अर्ध वर्षाकरिता अलिप्त अलेखापरिक्षित वित्तिय निष्कर्षांचा उतारा

(रु. लाखांत)

अनु. क्र.	तपशील	अलिप्त: संपलेली तिमाही ३१.१२.२०२४ अलेखापरीक्षित	३०.०९.२०२४ अलेखापरीक्षित	३१.१२.२०२३ अलेखापरीक्षित	तारखेपर्यंत वर्ष ३१.१२.२०२४ अलेखापरीक्षित	३१.१२.२०२३ अलेखापरीक्षित	संपलेले वर्ष ३१.०३.२०२४ लेखापरीक्षित
१	प्रवर्तनातून एकूण उत्पन्न	६,८३७.४२	१,५४८.१६	४.४३	८,३८५.५९	४.८६	२,५६२.८९
२	कालावधीसाठी करपूर्व निव्वळ नफा/(तोटा) (कर, अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींपूर्वी)	५०.०५	३१.५५	(३५४.११)	८१.६०	(५७७.२०)	(५,९६५.९३)
३	कालावधीसाठी करपूर्व निव्वळ नफा/(तोटा) (अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींनंतर)	५०.०५	३१.५५	(३५४.११)	८१.६०	(५७७.२०)	(५,९६५.९३)
४	कालावधीसाठी करोत्तर निव्वळ नफा/(तोटा) (अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींनंतर)	१,७८५.५६	३१.५५	(२८१.७१)	१,८१७.१२	(४७३.३२)	(५,९६३.१३)
५	कालावधीसाठी एकूण सर्व समावेशक उत्पन्न/(तोटा) (कालावधीसाठी नफा/(तोटा) (करोत्तर) आणि इतर सर्वसमावेशक उत्पन्न (करोत्तर) धरून)	१,७८५.५६	३१.५५	(२८१.७१)	१,८१७.१२	(४७३.३२)	(५,९६३.१३)
६	समभाग भांडवल	१,७७७.२१	१,७७७.२१	९८.९८	१,७७७.२१	९८.९८	१,७७७.२१
७	राखीव (मागील वर्षाच्या लेखापरीक्षित ताळेबंदात दाखवल्याप्रमाणे पुनर्मूल्यांकित राखीव वगळून)	२२,४२४.८९	२०,६३९.३४	५,६४३.९५	२२,४२४.८९	५,६४३.९५	२१,३३०.६८
८	प्रती समभाग प्राप्ती (प्रत्येकी रु. १०/- चे) (अखंडित व खंडित कामकाजासाठी) (अवार्षिक) मुलभूत (रु.)	१.८३	०.०३	(२.६५)	१.८६	(४.७८)	(२८.२३)
	सौम्यिकृत (रु.)	१.८३	०.०८	०.०१	१.९२	(०.१४)	(२४.५१)

१. नोव्हेंबर १३, २०२५ रोजी झालेल्या त्यांच्या बैठकीत ३० सप्टेंबर, २०२५ रोजी संपलेली तिमाही आणि अर्ध वर्षाकरिता अलेखापरीक्षित अलिप्त वित्तीय निष्कर्षांच्या पुनरावलोकन केली आहे आणि त्यांच्या सभे मध्ये संचालक मंडळाने मंजुरी दिली. संबिधित लेखापरिक्षक जेएसएमजी अँड असोसिएट्स यांनी ३० सप्टेंबर, २०२५ रोजी संपलेल्या तिमाही आणि आणि अर्ध वर्षाकरिता अलेखापरिक्षित अलिप्त वित्तीय निष्कर्षांवरील सुधारणा न सुचवणाऱ्या मतासह लेखापरीक्षण अहवाल जारी केला.
२. वरील माहीती म्हणजे सेबी (लिस्टींग ऑब्लिगेशन्स अँड डिस्क्लोजर रिक्वायरमेंटस) रेग्युलेशन्स, २०१५ च्या रेग्युलेशन ३३ अंतर्गत स्टॉक एक्सचेंजेसकडे सादर केलेल्या ३० सप्टेंबर, २०२५ राजी संपलेल्या तिसरी तिमाही आणि आणि अर्ध वर्षाकरिता अलेखापरिक्षित अलिप्त वित्तीय निष्कर्षांच्या तपशीलवार विरणाचा एक उतारा आहे. निष्कर्षांचे संपूर्ण विवरण स्टॉक एक्सचेंजची वेबसाईट (www.bseindia.com) वर आणि कंपनीची वेबसाईट www.bn-holding.com वर उपलब्ध आहे.
३. चालू कालावधीच्या वर्गीकरणाशी सुसंगत होण्यासाठी मागील कालावधीची आकडेवारी आवश्यकतेनुसार पुनर्गठीत केली आहे.
४. वित्तीय निष्कर्षांमध्ये प्रस्तुत केलेली माहीती ही अलेखापरिक्षित अलिप्त वित्तीय निष्कर्षांवरून सारांश स्वरूपात घेतली आहे, जे कंपनी अधिनियम, २०१३ च्या कलम १३३ अंतर्गत विहित इंडियन अकाऊंटींग स्टॅंडर्डस (इंड एएस) सहवाचता त्या अंतर्गत बनवलेले नियम यानुसार आणि सेबी (लिस्टींग ऑब्लीगेशन्स अँड डिस्क्लोजर रिक्वायरमेंटस) रेग्युलेशन्स, २०१५ (सुधारित) चे रेग्युलेशन ३३ च्या बाबतीत आणि प्रयोज्य असलेल्या त्या प्रमाणात अन्य मान्यताप्राप्त लेखा पध्दती आणि धोरणांनुसार बनवले आहे.

दिनांक : १३/०२/२०२५
ठिकाण: मुंबई

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डीआयएन: ०५२५७०५०

बीएन होल्डिंग्ज लिमिटेड

(पूर्वीचे नाव अरिहंत टुर्नेसॉल लिमिटेड)

सीआयएन: एल१५३१५एमएच१९९१पीएलसी३२६५९०
नों. कार्यालय: २१७ अदानी, इन्स्पायर-बीकेसी, जी ब्लॉक, बीकेसी मेन रोड, वांद्रे-कुर्ला संकुल, वांद्रे पूर्व, मुंबई, महाराष्ट्र-४०० ०५१.
दू. क्र.: ०२२-६९१२३२०० वेबसाईट : www.bn-holdings.com ई-मेल : contact@bn-holdings.com

३० सप्टेंबर, २०२५ रोजी संपलेली तिमाही व अर्ध वर्षासाठी अलेखापरिक्षित एकत्रित वित्तिय निष्कर्षांचा उतारा

(रु. लाखांत)

अनु. क्र.	तपशील	एकत्रित: संपलेली तिमाही ३१.१२.२०२४ अलेखापरीक्षित	३०.०९.२०२४ अलेखापरीक्षित	३१.१२.२०२३ लेखापरीक्षित	तारखेपर्यंत वर्ष ३१.१२.२०२४ अलेखापरीक्षित	३१.१२.२०२३ लेखापरीक्षित	संपलेले वर्ष ३१.०३.२०२४ लेखापरीक्षित
१	प्रवर्तनातून एकूण उत्पन्न	२१,६४९.९६	१०,३३२.२७	-	३१,९८२.२३	९.०१	३६,७१२.२०
२	कालावधीसाठी करपूर्व निव्वळ नफा/(तोटा) (कर, अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींपूर्वी)	५६.४६	१,३१८.४५	(६६१.०७)	१,३७४.९१	(६४४.५०)	२,९६६.९१
३	कालावधीसाठी करपूर्व निव्वळ नफा/(तोटा) (अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींनंतर)	५६.४६	१,३१८.४५	(६६१.०७)	१,३७४.९१	(६४४.५०)	२,९६६.९१
४	कालावधीसाठी करोत्तर निव्वळ नफा/(तोटा) (अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींनंतर)	१,०११.९४	२,००८.२१	(५९८.५१)	३,०००.३३	(७३१.९२)	१,१७०.५६
५	कालावधीसाठी एकूण सर्व समावेशक उत्पन्न/(तोटा) (कालावधीसाठी नफा/(तोटा) (करोत्तर) आणि इतर सर्वसमावेशक उत्पन्न (करोत्तर) धरून)	३,२०३.३०	२,७९७.७४	१,२२२.९३	५,९९९.०४	१,०११.८४	२,०७०.५६
६	समभाग भांडवल	१,७७७.२१	१,७७७.२१	९६९.८३	१,७७७.२१	९६९.८३	१,७७७.२१
७	राखीव (मागील वर्षाच्या लेखापरीक्षित ताळेबंदात दाखवल्याप्रमाणे पुनर्मूल्यांकित राखीव वगळून)	३४,६३२.४२	३३,३५५.९६	७,२१६.१०	३४,६३२.४२	७,२१६.१०	२९,२६४.३६
८	प्रती समभाग प्राप्ती (प्रत्येकी रु. १०/- चे) (अखंडित व खंडित कामकाजासाठी) (अवार्षिक) मुलभूत (रु.)	९.८३	३.०५	(५.७४)	३.८१	(७.६२)	९.३४
	सौम्यिकृत (रु.)	९.८५	३.०४	(०.६१)	३.९१	(१.१८)	८.९६

१. नोव्हेंबर १३, २०२५ रोजी झालेल्या त्यांच्या बैठकीत ३० सप्टेंबर, २०२५ रोजी संपलेली तिमाही आणि अर्ध वर्षाकरिता अलेखापरीक्षित एकत्रित वित्तीय निष्कर्षांच्या पुनरावलोकन केली आहे, आणि त्यांच्या सभे मध्ये संचालक मंडळाने मंजुरी दिली. वैधानिक लेखापरीक्षक, जेएसएमजी अँड असोसिएट्स यांनी ३० सप्टेंबर, २०२५ रोजी संपलेल्या तिमाही आणि अर्ध वर्षाकरिता अलेखापरिक्षित एकत्रित वित्तीय निष्कर्षांवरील सुधारणा न सुचवणाऱ्या मतासह लेखापरीक्षण अहवाल जारी केला.
२. वरील माहीती म्हणजे सेबी (लिस्टींग ऑब्लिगेशन्स अँड डिस्क्लोजर रिक्वायरमेंटस) रेग्युलेशन्स, २०१५ च्या रेग्युलेशन ३३ अंतर्गत स्टॉक एक्सचेंजेसकडे सादर केलेल्या डिसेंबर ३१, २०२४ रोजी संपलेल्या तिसऱ्या तिमाही आणि अर्ध वर्षाकरिता अलेखापरिक्षित एकत्रित वित्तीय निष्कर्षांच्या तपशीलवार विवरणाचा एक उतारा आहे. निष्कर्षांचे संपूर्ण विवरण स्टॉक एक्सचेंजची वेबसाईट (www.bseindia.com) वर आणि कंपनीची वेबसाईट www.bn-holding.com वर उपलब्ध आहे.
३. चालू कालावधीच्या वर्गीकरणाशी सुसंगत होण्यासाठी मागील कालावधीची आकडेवारी आवश्यकतेनुसार पुनर्गठीत केली आहे.
४. वित्तीय निष्कर्षांमध्ये प्रस्तुत केलेली माहीती ही अलेखापरिक्षित एकत्रित वित्तीय निष्कर्षांवरून सारांश स्वरूपात घेतली आहे, जे कंपनी अधिनियम, २०१३ च्या कलम १३३ अंतर्गत विहित इंडियन अकाऊंटींग स्टॅंडर्डस (इंड एएस) सहवाचता त्या अंतर्गत बनवलेले नियम यानुसार आणि सेबी (लिस्टींग ऑब्लीगेशन्स अँड डिस्क्लोजर रिक्वायरमेंटस) रेग्युलेशन्स, २०१५ (सुधारित) चे रेग्युलेशन ३३ च्या बाबतीत आणि प्रयोज्य असलेल्या त्या प्रमाणात अन्य मान्यताप्राप्त लेखा पध्दती आणि धोरणांनुसार बनवले आहे.

दिनांक : १३ नोव्हेंबर, २०२५
ठिकाण: मुंबई

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डीआयएन: ०५२५७०५०

फॉर्म जी

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नविन प्लॉट क्र. ३०५, गेट क्र. २, ई वॉर्ड, गाडी अड्डा शाहू मार्केट यार्ड, कोल्हापूर, महाराष्ट्र, भारत, ४१६००५
(इन्सॉल्व्हन्सी अँड बँकरप्सी बोर्ड ऑफ इंडिया (इन्सॉल्व्हन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ च्या रेग्युलेशन ३६ए च्या उप-रेग्युलेशन (१) अन्वये)

	संबंधित तपशील	
१.	पॅन/सीआयएन/एलएलपी नं. सह कॉर्पोरेट कर्जदाराचे नाव	एसपीडी कोल्ड स्टोरेज एलएलपी (एलएलपी पीआयएन: एएएम-४१७१)
२.	नोंदणीकृत कार्यालयाचा पत्ता	सि प्लॉट क्र. ३०५, गेट क्र. २, ई वॉर्ड, गाडी अड्डा शाहू मार्केट यार्ड, कोल्हापूर, महाराष्ट्र, भारत, ४१६००५
३.	वेबसाईटची युआरएल	प्रना
४.	जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील	मार्केट यार्ड कोल्हापूर मध्ये जमिन मोजमापित १५८० चौ. मीटर्स
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	प्रना
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	३१ मार्च, २०२२ रोजीस कामकाजातून महसुल रू. १,१०,०७,३४,६४९/- होता. एका वर्षाच्या जास्त काळाकरिता कोणतेही कामकाज नव्हते.
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८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकोंची सूची यासह पुढील तपशिल, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध	मेल करा: spdcoldstorage.cirp@gmail.com
९.	कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता युआरएल मध्ये उपलब्ध	ईमेल विनंती येथे पाठवा:- spdcoldstorage.cirp@gmail.com
१०.	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख	०१ डिसेंबर, २०२५
११.	संभाव्य निराकरण अर्जदारांची (पीआरए) तात्पुरती सूची जारी करण्याची तारीख	११ डिसेंबर, २०२५
१२.	तात्पुरत्या सूचिला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख	१६ डिसेंबर, २०२५
१३.	संभाव्य निराकरण अर्जदारांची अंतिम सूची जारी करण्याची तारीख	२६ डिसेंबर, २०२५
१४.	माहिती ज्ञापन, इव्हॅल्युएशन मॅट्रिक्स आणि संभाव्य निराकरण अर्जांच्या निराकरण योजना करीता विनंतीच्या जारीची तारीख	३१ डिसेंबर, २०२५
१५.	निराकरण योजनांच्या सादरीकरणाकरीता अंतिम तारिख	३० जानेवारी, २०२५
१६.	स्वारस्याची अभिव्यक्ती सादर करण्यासाठी प्रक्रिया ई-मेल	spdcoldstorage.cirp@gmail.com

दिनांक: १४ नोव्हेंबर, २०२५
ठिकाण: मुंबई

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एसपीडी कोल्ड स्टोरेज एलएलपी च्या बाबतीत निराकरण व्यावसायिक
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ए-५०१, शांती हाईट्स, प्लॉट क्र. १,२,९बी/१०, सेक्टर ११, कोपरखैरणे, नवी मुंबई- ४००७०९, महा.

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CIN: L24120MH1990PLC058560

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH SEPTEMBER, 2025

Particulars	Quarter Ended 30.09.2025 Unaudited	30.06.2025 Unaudited	30.09.2024 Unaudited	Six Months Ended 30.09.2025 Unaudited	30.09.2024 Unaudited	Year Ended 31.03.2025 Audited
Total Income from operations	10585.77	17642.89	8418.22	28228.66	24932.22	46350.32
Net Profit / (loss) for the period (before Tax, Exceptional and/or Extraordinary items)	105.12	291.70	35.51	396.82	300.59	706.20
Net Profit / (loss) for the period before Tax (after Exceptional and/or Extraordinary items)	105.12	291.70	35.51	396.82	300.59	706.20
Net Profit / (loss) for the period after Tax , Exceptional and/or Extraordinary items	98.42	252.19	33.70	350.61	262.93	416.60
Total Comprehensive Income for the period (Comprising Profit / (loss) for the period (after tax) and Other Comprehensive income (after tax)	98.42	252.19	33.70	350.61	262.93	416.28
Equity Share Capital	906.28	906.28	906.28	906.28	906.28	906.28
Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year						16508.94
Earnings per Share (of Rs. 1/- each)						
Basic	0.11	0.28	0.04	0.39	0.29	0.46
Diluted	0.11	0.28	0.04	0.39	0.29	0.46

Notes:

The above is an extract of the detailed format of the Unaudited Financial Results of quarter ended 30th September, 2025 filed with the Stock Exchanges under Regulation 33 of the Securities and Exchnage Board of India (Listing obligations and Other Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results of quarter ended 30th September, 2025 are available on the websites of the Stock Exchanges www.bseindian.com and on the Company's website www.basantagro.com

Date: 11/11/2025
Place: Mumbai

For Basant Agro Tech (I) Ltd
Shashikant Bhartia
Chairman & Managing Director

ट्रान्स फ्रेट कंटेनर्स लि.

सीआयएन : एल३४२०३एमएच१९७४पीएलसी०१८००९
नों. कार्यालय : मुलुंड इंड. सर्व्हिसेस को.ऑप. सोसायटी लि., नाहूर रोड, मुलुंड (प), मुंबई ४०० ०८० .
दू. क्र.: ९१-२२-२१२०४०६३० ; ई-मेल : tfcl2008@rediffmail.com;

३०/०९/२०२५ रोजी संपलेल्या तिमाही आणि अर्ध वर्षासाठी अलेखापरीक्षित वित्तीय निष्कर्षांच्या विवरणाचा उतारा

(रु. लाखांत)

तपशील	संपलेली तिमाही ३०.०९.२०२५ (अलेखापरिक्षित)	संपलेली तिमाही ३०.०९.२०२४ (अलेखापरिक्षित)	संपलेले अर्ध वर्ष ३०.०९.२०२४ (अलेखापरिक्षित)	संपलेले वर्ष ३१.०३.२०२५ (लेखापरिक्षित)
प्रवर्तनातून एकूण उत्पन्न (निव्वळ)	४५.४८	४१.४२	८९.८९	३१२.८४
कालावधीसाठी निव्वळ नफा/(तोटा) (कर, अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींपूर्वी)	३०.८८	६.४४	७४.२८	१५४.८४
कालावधीसाठी करपूर्व निव्वळ नफा/(तोटा) (कर, अपवादात्मक आणि/किंवा अनन्यसाधारण बाबीनंतर)	३२.८८	६.४४	६१.२८	१३१.८४
कालावधीसाठी एकूण सर्वसमावेशक उत्पन्न (कालावधीसाठी नफा / (तोटा) (करोत्तर) आणि इतर सर्वसमावेशक उत्पन्न (करोत्तर) धरून)	३२.८८	६.४४	६१.२८	१३१.८४
भरणा झालेले समभाग भांडवल (प्रत्येकी रु. १०/- चे दर्शनी मुल्य)	७२८.३२	७२८.३२	७२८.३२	७२८.३२
राखीव (पुनर्मूल्यांकित राखीव वगळून)	०.००	०.००	०.००	३२१४.७९
प्रति समभाग प्राप्ती (प्रत्येकी रु. १०/- चे दर्शनी मुल्य) मुलभूत : ईपीएस (रु.)	०.४६	०.०९	०.९०	१.९१
सौम्यिकृत : ईपीएस (रु.)	०.४६	०.०९	०.९०	१.९१

वरील माहिती म्हणजे सेबी (लिस्टींग ऑब्लिगेशन्स अँड डिस्क्लोजर रिक्वायरमेंटस) रेग्युलेशन्स, २०१५ च्या रेग्युलेशन ३३ अंतर्गत स्टॉक एक्सचेंजेसकडे सादर केलेल्या ३०.९.२०२५ रोजी संपलेल्या तिमाही आणि अर्ध वर्षासाठी अलेखापरीक्षित वित्तीय निष्कर्षांच्या तपशीलवार विवरणाचा एक उतारा आहे. संपलेली तिमाही आणि अर्धवर्षासाठी वित्तीय निष्कर्षांचे संपूर्ण विवरण स्टॉक एक्सचेंजेसच्या वेबसाईट (www.bseindia.com) वर उपलब्ध आहे.

ठिकाण : मुंबई
दिनांक : १३.११.२०२५

ट्रान्स फ्रेट कंटेनर्स लि. साठी
बादल मित्तल
पूर्ण-वेळ संचालक
डीआयएन क्र.:०००७६१४३

चौगुले स्टीमशिप्स लिमिटेड

सीआयएन : एल६३०९०जीए१९६३पीएलसी०००००२
नोंदणीकृत कार्यालय : ५०३, ५ वा मजला, गॅलॅक्सार अपार्टमेंट, वास्को दी गामा, साऊथ गोवा - ४०३८०२, भारत
दू: (+९१ २२) २५३० २०३०, वेबसाईट : www.chowgulesteamships.co.in,
ई-मेल : compliance@chowgulesteamships.co.in

३०.०९.२०२५ रोजी संपलेल्या तिमाही आणि अर्ध वर्षासाठी अलेखापरिक्षित अलिप्त वित्तीय निष्कर्षांचे विवरण

(रु. लाखांत)

तपशील	अलिप्त: संपलेली तिमाही ३०.०९.२०२५ अलेखापरिक्षित	३०.०६.२०२५ अलेखापरिक्षित	३०.०९.२०२४ अलेखापरिक्षित	संपलेले अर्ध वर्ष ३०.०९.२०२५ अलेखापरिक्षित	३०.०९.२०२४ अलेखापरिक्षित	संपलेले वर्ष ३१.०३.२०२५ लेखापरिक्षित
एकूण उत्पन्न	११८.५९	१६६.२०	१६४.७३	२८४.७८	३५०.९१	७११.१०
करपूर्व नफा/(तोटा)	२२.७९	४१.६०	६७.३०	६१.८९	१३५.३८	२०१.२४
करोत्तर नफा/(तोटा)	१५.५६	२७.९८	३३.४९	४३.५४	८४.३१	१२८.५६
कालावधीसाठी एकूण सर्वसमावेशक उत्पन्न (कालावधीसाठी करोत्तर नफा आणि करोत्तर इतर सर्वसमावेशक उत्पन्न धरून)	१५.५६	२७.९८	३३.४९	४३.५४	८४.३१	१२७.९१
भरणा झालेले समभाग भांडवल (दर्शनी मूल्य रु. १०/- प्रती समभाग)						
प्रती समभाग प्राप्ती (प्रत्येकी रु. १०/- चे) (*अवार्षिक)						
(ए) मुलभूत	*०.०४	*०.०८	*०.०९	*०.१२	*०.२३	०.३५
(बी) सौम्यिकृत	*०.०४	*०.०८	*०.०९	*०.१२	*०.२३	०.३५

टीपा :
१. कंपनी केवळ एका व्यवसाय विभागात कार्य करते म्हणतेच शिपींग.
२. एक संपूर्ण मालकीच्या उपकंपनी चौगुले स्टीमशिप्स ओव्हरसीज् लिमिटेड परिसमापनात आहे. सीएसओलच्या एक अंतिम बैठक १३ मार्च, २०२५ रोजी घेण्यात आली आणि त्यानुसार ठराव पारित केला. मेसर्स रजिस्ट्रीमध्ये पूर्णत्याची सूचना दाखल करण्यात आली. सूचनेच्या तारखेपासून ३ महिने संपल्यानंतर जर कोणतेही आक्षेप प्राप्त झाले नाहीत तर त्याच दिवशी रजिस्ट्री मार्फत चौगुले स्टीमशिप्स ओव्हरसीज् लिमिटेडच्या आपोआप परिसमापन होईल. १६ जून, २०२५ रोजी चौगुले स्टीमशिप्स लिमिटेड मेसर्स रजिस्ट्रीमधून परिसमापन झाली.
३. आवश्यकतेनुसार मागील वर्षांच्या आकडेवारीचे पुनर्गठन केले आहे.
४. वरील निष्कर्ष लेखापरीक्षण समितीने पुनर्विलोकित केले आणि ११ नोव्हेंबर, २०२४ रोजी झालेल्या त्यांच्या बैठकीत संचालक मंडळाने मंजूर करून अभिलिखित केले.
५. ३० सप्टेंबर, २०२५ रोजी संपलेल्या तिमाही साठीचे निष्कर्ष कंपनीची वेबसाईट www.chowgulesteamships.co.in आणि बीएसई लिमिटेड ची वेबसाईट www.bseindia.com/corporates वर उपलब्ध आहेत.

ठिकाण : मुंबई
दिनांक : १२ नोव्हेंबर, २०२५

चौगुले स्टीमशिप्स लिमिटेड
च्या संचालक मंडळाच्या वतीने आणि साठी
विजय चौगुले
अध्यक्ष

SJ CORPORATION LIMITED

CIN : L19201MH1981PLC452533
Corp. Office: 201, Shyam Bunglow,199/200, Pushpa Colony, Manchubhai Road, Malad (E), Mumbai - 97.
Email Id : sjcorporation9@yahoo.com; Tel No/Fax No. 022-235632262; Website:www.sjcorp.in

Extract of Standalone Unaudited Financial Results for the Quarter and Half Year Ended 30th September, 2025

(Rs. in Lacs except per share data)

Sr. No.	Particulars	Quarter Ended 30-09-2025 Unaudited	30-06-2025 Unaudited	30-09-2024 Unaudited	Half Year Ended 30-09-2025 Unaudited	30-09-2024 Unaudited	Year Ended 31-03-2025 Audited
1.	Total income from operations (net)	378.71	664.05	451.82	1,042.76	716.62	1,543.24
2.	Net Profit/(Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(6.30)	29.64	(7.08)	23.34	(10.82)	(22.26)
3.	Net Profit/(Loss) for the period before Tax (after Exceptional items)	(6.30)	29.64	(7.08)	23.34	(10.82)	(22.26)
4.	Net Profit/(Loss) for the period after Tax (after Exceptional items)	(6.03)	29.91	(6.86)	23.88	(10.27)	(20.18)
5.	Total comprehensive income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	(16.66)	48.76	(6.86)	32.10	2.34	(42.45)
6.	Paid up Share Capital (FV of Rs.1/- each fully paid up)	83.55	83.55	83.55	83.55	83.55	83.55
7.	Other Equity						754.56
8.	Earnings per equity share (for discontinued & continuing operations)						
	1. Basic	(0.07)	0.36	(0.08)	0.29	(0.12)	(0.24)
	2. Diluted	(0.07)	0.36	(0.08)	0.29	(0.12)	(0.24)

Segment Information For The Quarter and Half Year Ended 30th September, 2025

Sr. No.	Particulars	Quarter Ended 30-09-2025 Unaudited	30-06-2025 Unaudited	30-09-2024 Unaudited	Half Year Ended 30-09-2025 Unaudited	30-09-2024 Unaudited	Year Ended 31-03-2025 Audited
1.	**Segment Revenue** (Sale/Income from each segment)						
	a) Polished diamonds & Jewellery	375.92	493.33	446.42	869.25	703.50	1516.10
	b) Real estate & development of property	1.11	101.87	4.93	102.98	10.55	14.99
	Total	**377.03**	**595.20**	**451.35**	**972.23**	**714.05**	**1531.09**
2.	**Segment Results** (Profit(+)/loss(-) before tax and interest from each segment)						
	a) Polished diamonds & Jewellery	1.37	3.97	7.95	5.34	14.05	19.42
	b) Real estate & development of property	0.38	(22.68)	1.00	(22.30)	2.11	0.02
	Total	**1.75**	**(18.71)**	**8.95**	**(16.96)**	**16.16**	**19.44**
	Less: Finance Cost	-	-	-	-	-	-
	Add: Other unallocable income net of unallocable expenditure	(8.05)	48.35	(16.03)	40.30	(26.98)	(41.70)
	Total Profit / (Loss) before tax	**(6.30)**	**29.64**	**(7.08)**	**23.34**	**(10.82)**	**(22.26)**
3.	**Segment Assets**						
	a) Polished diamonds & Jewellery	103.96	103.96	260.40	103.96	260.40	104.64
	b) Real estate & development of property	98.00	99.00	303.95	98.00	303.95	222.34
	c) Unallocated	671.62	686.99	394.22	671.62	394.22	612.14
	Total	**873.58**	**889.95**	**958.57**	**873.58**	**958.57**	**939.12**
4.	**Segment Liabilities**						
	a) Polished diamonds & Jewellery	1.08	0.56	3.00	1.08	3.00	-
	b) Real estate & development of property	-	0.28	-	-	-	99.67
	c) Unallocated	2.30	2.23	72.66	2.30	72.66	1.34
	Total	**3.38**	**3.07**	**75.66**	**3.38**	**75.66**	**101.01**

Notes :
1. The financial results of the Company have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015, prescribed under Section 133 of the Companies Act, 2013, and other recognised accounting practices and policies to the extent applicable.
2. The above financial results have been reviewed and recommended by the Audit Committee and have been approved by the Board of Directors at their meeting held on 13th November 2025.
3. Figures of the corresponding previous period have been regrouped, rearranged wherever necessary to conform to the comparable
4. The Statutory Auditors of the Company have conducted a Limited Review of the above financial results for the quarter and Six month ended 30th September, 2025. The statutory auditors have expressed unqualified review opinion.
5. Other Income for the quarter ended June 30, 2025 includes Rs.68.82/- Lacs, being proceeds of profit from sale of investments in property.
6. The segment assets & liability figures were inadvertently reported of earlier period instead of current quarter and year ended 31st March,2025. The Figures have now been correctly reported to reflect the appropriate reporting.
7. The results for the quarter and year ended 30th September, 2025 are available on the BSE Limited website at www.bseindia.com/corporates and on the Company's website at www.sjcorp.in.

Place : Mumbai
Date : 13th November, 2025

By Order of the Board
For SJ Corporation Limited
Deepak B. Upadhyay
Managing Director (DIN:02270389)

G. G. DANDEKAR PROPERTIES LIMITED

Regd. Office: 211/A, MIDC, Butibori Industrial Area, Village Kinhi, Tal. Hingana, Dist. Nagpur-441122
Tel.: (07103) 295109; **CIN:** L70100MH1938PLC002869 **Email:** cs@ggdandekar.com; **Website:** www.ggdandekar.com

EXTRACT OF UN-AUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER 2025

(Rs. in Lakhs except EPS)

Sl. No.	Particulars	Standalone: Quarter ended 30.09.2025	Quarter ended 30.06.2025	Quarter ended 30.09.2024	Half Year Ended 30.09.2025	Half Year Ended 30.09.2024	Year ended 31.03.2025	Consolidated: Quarter ended 30.09.2025	Quarter ended 30.06.2025	Quarter ended 30.09.2024	Half Year Ended 30.09.2025	Half Year Ended 30.09.2024	Year ended 31.03.2025
		(Unaudited)					(Audited)	(Unaudited)					(Audited)
1	Total income from Continuing Operations	106.00	122.98	105.44	228.98	192.73	421.74	101.60	122.98	98.67	224.59	185.97	414.08
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or extraordinary items) from Continuing Operations	(20.62)	(7.97)	(37.46)	(28.59)	(70.67)	(146.24)	(25.02)	(7.97)	(44.23)	(32.98)	(77.43)	(153.90)
3	Net Profit / (Loss) for the period before Tax (after Exceptional and/or extraordinary items) from Continuing Operations	(20.62)	386.97	(37.46)	366.35	(70.67)	(146.24)	(25.02)	386.97	(44.23)	361.96	(77.43)	(153.90)
4	Net Profit / (Loss) for the period after Tax (after Exceptional and/ or extraordinary items) from Continuing Operations (Consolidated includes share of profit in associate company)	(24.64)	383.20	(40.84)	358.56	(78.13)	(21.20)	(29.04)	383.20	(47.61)	354.17	(84.89)	(28.87)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(24.64)	383.20	(40.84)	358.56	(78.13)	(21.48)	7.08	391.74	(37.03)	398.82	(73.10)	20.30
6	Equity Share Capital	47.61	47.61	47.61	47.61	47.61	47.61	47.61	47.61	47.61	47.61	47.61	47.61
7	Basic and Diluted Earnings per share (EPS) (Face Value of ₹ 1 Each) EPS (₹)	(0.52)	8.05	(0.86)	7.53	(1.64)	(0.45)	0.13	8.08	(0.78)	8.21	(1.54)	0.13

Note:
(a) The above results have been reviewed and recommended by the Audit Committee and approved by the Board of Directors in their respective meetings held on 13 November 2025.
(b) The above is an extract of the detailed format of Quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and half yearly Financial Results are available on the website of the Stock Exchange at www.bseindia.com & at Company's website www.ggdandekar.com.
Quick response code and address of the webpage where results are available are as below:
Webpage address: https://www.ggdandekar.com/wp-content/uploads/2025/11/Outcome-integrated-filing-financial-results-30-Sep-2025.pdf

Place: Pune
Date: 13 November 2025

For and on Behalf of the Board
Sd/-
Pranav Deshpande
Executive Director
(DIN: 06467549)

The Singareni Collieries Company Limited
(A Government Company)
Regd. Office: Kothagudem – 507101, Telangana.

E-PROCUREMENT TENDER NOTICE

Tenders have been published for the following Services/Material Procurement through e-procurement platform. For details, please visit https://tender.telangana.gov.in -or- https://scclmines.com

NIT/Enquiry No. - Description/Subject - Last date and time.

E172500255 - Procurement of BRIGADE make 360 Degrees Camera Systems and its spare parts for HEMM in OC projects under Rate Contract for two years - 03.12.2025 - 17:00 Hrs.

E022500226 - Procurement of BRIGADE make 360 Degrees Camera Systems and its spare parts for HEMM in OC projects under Rate Contract for two years - 02.12.2025 - 17:00 Hrs.

E022500222 - Procurement of Tooth points for TATA-HITACHI EX2500 15 CuM, EX1900 11.0 CuM, EX1200 6.0 CuM, ZX470 3.0 CuM and ZX490 3.0 CuM Shovels and Adaptors for Buckets of TATA-HITACHI EX2500 15CuM on Rate Contract for a period of one year - 03.12.2025 - 17:00 Hrs.

E142500256 - Transportation of coal from Naini Opencast Project to Kamakhyanagar Goods shed and its handling and loading of coal into Railway wagons at Kamakhyanagar Goods shed on weight basis for a period of two months - 15.11.2025 - 15:00 Hrs.

E192500254 - Hiring of Housekeeping and Maintenance services at Transit Guest House of SCCL at Lakdikapool of Hyderabad for a period of 02 (Two) years under Unit Rate System - 03.12.2025 - 17:00 Hrs. GM(MP)

PR/2025/ADVT/MP/114 DIPR R.O. No.: 830-PP/CL-AGENCY/ADVT/1/2025-26, Date: 13-11-2025

इण्डियन ओवरसीज़ बैंक
Indian Overseas Bank
Stressed Assets Management Department
Central Office: 763, Anna Salai, Chennai - 600 002

TRANSFER OF NPA LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREES THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed transfer of **NPA loan Exposures** in respect of the following accounts under **Open Auction method in Lot 4 during Q3 of FY 2025-26 on "as is where is" and "as is what is" basis "without any recourse"** to the Bank:

1) **PORTFOLIO OF NPA LOANS OF 249 BORROWERS WITH PRINCIPAL OUTSTANDING OF ₹1 CR TO ₹5 CR.**

2) **M/s SCASA NUTRIENTS PVT LTD and M/s SCASA ORGANICS PVT LTD along with HL of ARJUN SETHI (ARMB/ CHANDIGARH).**

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 28.11.2025** by way of an **"Expression of Interest"** to the email id **saletoarc@iobnet.co.in** on or before **20.11.2025.**

For further details please visit our **Bank's website (www.iob.bank.in)** →click on **TENDERS → ARC-Cell → Notification dated 13.11.2025 for above accounts.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place : Chennai
Date : 13.11.2025 **General Manager**

ARUNA HOTELS LIMITED
CIN: L15421TN1960PLC004255

Regd off: Aruna Centre, 145, Sterling Road, Nungambakkam, Chennai - 600034. Phone: 044 - 4588 4580
Email: directorsaruna@gmail.com; cs@ahlchennai.com; Website: www.arunahotels.com

STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025 (Rs. In Lakhs)

Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Year ended 31.03.2025
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1.	Total income from operations	658.12	603.79	635.63	1,261.90	1,188.83	3,703.47
2.	Net profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	105.79	137.42	1.34	243.21	(102.31)	103.41
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	105.79	137.42	1.34	243.21	(102.31)	97.01
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00
7.	Other Equity/Reserves (Excluding Revaluation Reserves)						
8.	Earning Per Share (of Rs.10/- each) (For continuing and discontinued operations) *not annualised	10.00	10.00	10.00	10.00	10.00	10.00
	a) Basic	0.310	0.41	0.004	0.720	(0.30)	0.31
	b) Diluted	0.310	0.41	0.004	0.720	(0.30)	0.31

Notes:
The above is an extract of the detailed format of unaudited Financial Results for the Quarter and Half year ended September 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results for the Quarter and Half year ended 30.09.2025 are available on the website of the Stock Exchange: www.bseindia.com and Company's website: www.arunahotels.com. The same can be accessed by scannin gthe QR Code provided Above.

for Aruna Hotels Limited
R Venkateswaran
Managing Director
DIN: 09532159

Place: Chennai
Date : 12.11.2025

MUMBAI URJA MARG LIMITED
Regd. Office: RMZ Infinity, 5th Floor, Plot No.15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana
CIN: U40100HR2018PLC113474 | **Email id:** secretarial.infra@resonia.com
Ph. +91 0124 456 2000 | www.mumbaiurjamarg.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

(in ₹ million)

S. No.	Particulars	Quarter Ended Sep 30, 2025	Quarter Ended Jun 30, 2025	Quarter Ended Sep 30, 2024	Half Year Ended Sep 30, 2025	Half Year Ended Sep 30, 2024	Year Ended Mar 31, 2025
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
1.	Total Income from Operations	742.55	690.84	251.53	1,733.39	421.98	2092.76
2	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	-84.93
5.	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	-5.39	220.76	13.96	215.37	25.03	-84.93
6.	Paid up Equity Share Capital	1956.45	1956.45	1880.18	1956.45	1880.18	1956.45
7.	Reserves (excluding Revaluation Reserve)	-	-	-	-	-	21.56
8.	Securities Premium Account	-	-	-	-	-	128.83
9.	Net worth	4243.86	4249.24	3976.06	4243.86	3976.06	4028.49
10.	Paid up Debt Capital/ Outstanding Debt	26979.90	25320.02	23347.87	26979.90	23347.87	25437.40
11.	Debt Equity Ratio	6.36	5.96	5.87	6.36	5.87	6.31
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)						
	1. Basic:	-0.02	0.66	0.04	0.65	0.07	-0.25
	2. Diluted:	-0.02	0.66	0.04	0.65	0.07	-0.25
13.	Capital Redemption Reserve	NA	NA	NA	NA	NA	NA
14.	Debenture Redemption Reserve	242.32	242.32	NA	242.32	NA	21.56
15.	Debt Service Coverage Ratio	1.08	1.48	1.62	1.27	1.58	0.77
16.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.60	1.58	0.97

Notes:

a. The above unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ('SEBI LODR') as amended and in accordance with the Indian Accounting Standards (Ind AS) specified under section 133 of the Companies Act, 2013 and rules made thereunder.

b. The above unaudited financials results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.

c. The above unaudited financial results is an extract of the detailed format of quarterly and half yearly financial results for September 30, 2025 filed with Stock exchange under Regulation 52 of SEBI LODR. The full format of the financial results are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com).

d. For other line item referred in Regulation 52(4) of SEBI LODR, pertinent disclosure made to Stock Exchange are available on the Company's website i.e http://www.mumbaiurjamarg.com/ and Stock exchange website at BSE (www.bseindia.com)."

For and on behalf of the Board of Directors of
Mumbai Urja Marg Limited
Sd/-
Raji George
Director
DIN: 10287494

Date: November 12, 2025
Place: Mumbai

ZYDUS LIFESCIENCES LIMITED
[CIN L24230GJ1995PLC025878]

Regd. Office : Zydus Corporate Park, Scheme No. 63, Survey No. 536, Near Vaishnodevi Circle, Khoraj (Gandhinagar), Sarkhej - Gandhinagar Highway, Ahmedabad - 382481. **Website :** www.zyduslife.com
Email : companysecretary@zyduslife.com **Telephone :** +91-79-48040000

NOTICE

Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.

Sr. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Daxa Naresh Makwana, Naresh Batuklal Makwana	2584421 - 2585920	074089	1500	2600
2.	Kewal Chand Mimani	549891 - 554945	103601	5055	237

If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue duplicate Share Certificates to the aforesaid shareholders. People are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.

Date : November 13, 2025
Place : Ahmedabad

For, **ZYDUS LIFESCIENCES LIMITED**
Sd/- DHAVAL N. SONI
COMPANY SECRETARY

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP
New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**SPD COLD STORAGE LLP (LLPIN: AAM-4179)**
2.	Address of the registered office	New Pl No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Yard, Kolhapur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations was Rs. 1,10,67,34,649/- as on 31st March, 2022. No operations have been carried out for over a year
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	**Mail to: spdcoldstorage.cirp@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- **spdcoldstorage.cirp@gmail.com**
10.	Last date for receipt of expression of interest	01st December 2025
11.	Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12.	Last date for submission of objections to provisional list	16th December, 2025
13.	Date of issue of final list of prospective resolution applicants	26th December 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31th December 2025
15.	Last date for submission of resolution plans	30th January, 2026
16.	Process email id to submit Expression of Interest	**spdcoldstorage.cirp@gmail.com**

Prashant Jain
Resolution Professional in the matter of SPD COLD STORAGE LLP
Registration Number: IBBI/IPA-001/IP-P01368/2018-19/12131
A-501, Shanti Heights, Plot No, 2,3,9b/10 , Sector 11,
Koparkharine, Navi Mumbai - 400709 , MH.

Date: 14th November, 2025
Place: Mumbai

RARE ASSET Reconstruction Ltd.

RARE ASSET RECONSTRUCTION LIMITED
CIN: U74900GJ2015PLC084515
Regd. Office: 104-106, Gala Argos, Gujarat College Road, Ellisbridge, Ahmedabad, Gujarat–380006
Email: cs@rarearc.com, Tel : 079–40092297/ 98, Website: www.rarearc.com.

Extract of Unaudited Financial Results for the quarter and half year ended September 30, 2025.
Amount (Rs. In Lakhs)

Sr. No.	Particulars	Quarter Ended September 30, 2025 (Unaudited)	Quarter Ended September 30, 2024 (Unaudited)	Year Ended March 31, 2025 (Audited)
1.	Total Income from Operations	3291.98	1483.58	8441.59
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or extraordinary items)	447.48	(1565.16)	1296.84
4.	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or extraordinary items)	460.74	(1619.04)	962.41
5.	Total Comprehensive Income for the period	460.74	(1619.04)	952.28
6.	Paid up Equity Share Capital	15265.66	14265.66	14265.66
7.	Reserves (excluding Revaluation Reserve)	3644.27	3377.95	3216.70
8.	Securities Premium Account	6045.45	3545.45	3545.45
9.	Net worth	24955.38	21189.06	21027.81
10	Paid up Debt Capital/ Outstanding Debt	52240.00	40208.13	58244.87
11	Outstanding Redeemable Preference Shares	NA	NA	NA
12	Debt Equity Ratio	2.09	1.90	2.77
13	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) – 1. Basic 2. Diluted	0.31	(1.13)	0.67
14	Capital redemption reserve	NA	NA	NA
15	Debenture redemption reserve	NA	NA	NA
16	Debt service coverage ratio	NA	NA	NA
17	Interest service coverage ratio	NA	NA	NA

Notes : -

1. The above results have been reviewed & recommended for the Board approval by the Audit Committee, approved & taken on record by the Board of Directors at the meeting held on November 12, 2025 and reviewed by the Statutory Auditor.
2. The above is an extract of the detailed format of quarter and half year ended financial results filed with National Stock Exchange of India Limited ("NSE") under Regulation 52 of the Securities Exchange Board of India ("SEBI") (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of National Stock Exchange of India Limited at www.nseindia.com and the Company at www.rarearc.com for the other line items referred in regulation 52 (4) of the SEBI (LODR) Regulations, 2015, pertinent disclosures have been made to the NSE at www.nseindia.com and the same can be accessed through QR code provided.
3. Figures for the previous period / year have been regrouped wherever necessary to conform to current period / year presentation.

For Rare Asset Reconstruction Limited
Sd/-
Anil Kumar Bhandari
Managing Director
DIN : 02718111

Place : Ahmedabad
Date : November 12, 2025

AMMADOES TRADING AND CONSULTANTS PRIVATE LIMITED
CIN: U74999DL2006PTC192576
Reg. Office: D-55, First Floor, Defence Colony, New Delhi-110024
Email: contact@ammadoesconsultants.com

[Regulation 52(2) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015]
Un-Audited Financial Results for the quarter and half year ended September 30, 2025

(Rs. in '000 except per share data and ratios)

Sl No.	Particulars	Quarter Ended Sept. 30, 2025 Un-Audited	Quarter Ended June 30, 2025 Un-Audited	Quarter Ended Sept. 30, 2024 Un-Audited	Half Year Ended Sept. 30, 2025 Un-Audited	Half Year Ended Sept. 30, 2024 Un-Audited	Year Ended March 31, 2025 Audited
1.	Total Income from Operations	1,164	1,232	1,467	2,396	1,754	4,980
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(211)	(289)	(130)	(501)	(988)	(3,412)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(221)	(289)	(130)	(501)	(988)	(3,412)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(221)	(299)	(130)	(520)	(1,127)	(3,578)
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(221)	(299)	(130)	(520)	(1,127)	(1,34,368)
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254
7.	Other Equity	1,34,861	1,35,082	2,68,622	1,34,861	2,68,622	1,35,381
8.	Net worth	1,67,222	1,67,443	1,70,193	1,67,222	1,70,193	1,67,741
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,37,000
10.	Outstanding Redeemable Preference Shares	-	-	-	-	-	-
11.	Debt Equity Ratio	0.60:1	0.60:1	0.93:1	0.60:1	0.93:1	0.82:1
12.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -						
	1. Basic:	(0.04)	(0.05)	(0.04)	(0.08)	(0.18)	(0.58)
	2. Diluted:	(0.03)	(0.04)	(0.04)	(0.07)	(0.15)	(0.47)
13.	Capital Redemption Reserve	-	-	-	-	-	-
14.	Debenture Redemption Reserve	-	-	-	-	-	-
15.	Debt Service Coverage Ratio	-	0.01	8.84	0.03	5.24	0.04
16.	Interest Service Coverage Ratio	-	-	8.84	-	5.24	0.94

Note :

1. The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.
2. The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment.
3. The Limited Review Report of the same has been carried out by the statutory auditor of the Company.
4. Figures for the previous periods / years have been regrouped / reclassified, wherever necessary to correspond with the current period /years classification / disclosure.
5. The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and the published figures upto first quarter ended June 30, 2025.
6. Formulae for computation of ratios are as follows:
   a) Debt/Equity ratio: Debt/Equity. Debt represents borrowings. Equity includes Equity Share Capital and Other Equity excluding Revaluation Reserve.
   b) Debt Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/(Interest Expenses Principal Repayment of borrowings made during the period/year).
   c) Interest Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/Interest Expenses.
   d) Net Worth: Total Equity excluding Other Comprehensive Income, Revaluation Reserve and reserves created out of amalgamation.

For Ammadoes Trading And Consultants Private Limited
Sd/-
Madhav Dhir
Director
DIN: 07227587

Place : New Delhi
Date : 12.11.2025

JFC FINANCE (INDIA) LIMITED
CIN - U74899DL1995PLC072767 e-mail: contact@jfcindia.com
Regd. Office - P-32, Lower Ground Floor, South Extension Part-II, New Delhi-110049

REGULATION 52(1) AND (2) OF THE LISTING REGULATIONS
UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED 30TH SEPTEMBER 2025
[Regulation 52 (8), read with Regulation 52 (4), of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015]

(Amounts are in INR thousands except per share data)

Sl No.	Particulars	Quarter ended on 30-09-2025 Un-Audited	Previous Quarter ended on 30-06-2025 Un-Audited	Corresponding Previous Quarter ended on 30-09-2024 Un-Audited	Year to Date 30-09-2025 Un-Audited	Corresponding Previous year to date 30-09-2024 Un-Audited	Year ended on 31-03-2025 Audited
1	Total Income	3,699	27,837	7,954	31,536	63,973	1,00,314
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)	(219)	15,388	2,920	15,169	43,783	(76,401)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(213)	15,392	2,920	15,179	30,326	(1,02,620)
6	Paid-up equity share capital of Face Value of Rs.10 each	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417
7	Other Equity (as per audited balance as on 31 March)	-	-	-	-	-	7,44,259
8	Net worth	6,92,703	6,92,922	7,97,718	6,92,703	7,97,718	6,77,534
9	Paid up Debt Capital / Outstanding Debt	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000
10	Outstanding Redeemable Preference Shares	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500
11	Debt Equity Ratio	N.A	N.A	N.A	N.A	N.A	N.A
12	Earnings/(Loss) Per Share (not annualised)						
	-Basic	(0.06)	4.54	0.86	4.47	12.91	(22.53)
	-Diluted	(0.06)	3.39	0.67	3.35	9.97	(22.53)
13	Capital Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
14	Debenture Redemption Reserve	N.A	N.A	N.A	N.A	N.A	N.A
15	Debt Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A
16	Interest Service Coverage Ratio	N.A	N.A	N.A	N.A	N.A	N.A

Note :

1. The above is an extract of the detailed format of quarterly Un-Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly Un-Audited Financial Results are available on the websites of the Stock Exchange(s) and the listed entity. (www.jfcindia.com).
2. There has been no change in accounting policies followed during the quarter ended 30th September, 2025, as compared to the preceding financial year ended March 31, 2025 and has been prepared in accordance with Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.
3. The above Un-Audited Financial Results have been reviewed and recommended by the Audit Committee and further considered & approved by the Board of Directors in their meetings held on 12.11.2025.
4. The Statutory Auditors of the Company has done the Limited Review Report of financial statements of the company for the period ended on 30.09.2025.
5. The Company is Non-Banking Financial Company and primarily carrying on the business of lending and making investments. All the activities of the Company revolve around the primary business, as such there are no separate reportable segment as per AS 17 on 'Segment Reporting'.
6. Figures for the previous periods/Years have been regrouped/reclassified, wherever necessary to correspond with the current period/Years classification/disclosure.

For JFC Finance (India) Limited
SD/-
(Sunil Kumar)
Director
DIN: 03247767

Date : 12-November-2025
Place : New Delhi

Parsvnaths
committed to build a better world

PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED
Regd. Office: Parsvnath Tower, Near Shahdara Metro Station, Shahdara, Delhi - 110 032
CIN : U45201DL2003PTC122489, Tel. : 011-43050100, 43010500; Fax : 011-43050473
E-mail : secretarial@parsvnath.com;
website : https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/

Extract of Financial Results for the quarter and half year ended September 30, 2025

(₹ in Lakhs)

SL. No.	Particulars	Quarter ended 30-09-25 Unaudited	Quarter ended 30-09-24 Unaudited	Half Year ended 30-09-25 Unaudited	Year ended 31-03-25 Audited
1	Total Income from Operations	971.32	230.20	3,306.66	4,831.48
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(2,899.21)	(707.45)	(3,657.40)	2,095.38
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(3,638.00)	(707.45)	(4,396.19)	1,543.76
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(3,638.00)	(707.45)	(4,396.19)	1,543.89
6	Paid up Equity Share Capital	328.21	328.21	328.21	328.21
7	Reserves (excluding Revaluation Reserve)	(34,944.00)	(33,021.04)	(34,944.00)	(30,547.81)
8	Net worth	(34,615.79)	(32,692.83)	(34,615.79)	(30,219.60)
9	Paid up Debt Capital / Outstanding Debt	-	-	-	
10	Debt Equity Ratio	(0.61)	(0.55)	(0.61)	(0.64)
11	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) -				
	1. Basic:	(110.85)	(21.56)	(133.95)	47.04
	2. Diluted:	N.A.	N.A.	N.A.	N.A.
12	Debenture Redemption Reserve	5,000.00	5,000.00	5,000.00	5,000.00
13	Capital Redemption Reserve	-	-	-	-
14	Debt Service Coverage Ratio	0.26	(0.37)	0.26	(0.15)
	(Since earnings before interest and tax is Negative)				
15	Interest Service Coverage Ratio	-	-	-	-
	(Since earnings before interest and tax is Negative)				

NOTES :

a) The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015("Listing Regulations"). The full format of the financial results are available on the website of BSE Ltd (www.bseindia.com) and the Company (https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/).

b) For the other line items referred in Regulation 52 (4) of the Listing Regulations, the pertinent disclosures have been made to BSE Ltd. and can be accessed on the URL www.bseindia.com.

c) The above financial results have been reviewed and approved by the Board of Directors in the meeting held on November 12 , 2025. Figures for the quarter and half year ended September 30, 2025 have been taken as unaudited.

d) The Company has not received any complaint from the investor during the quarter ended September 30, 2025 and there was no complaint pending at the beginning of the period.

e) Figures for the previous year/period have been regrouped for the purpose of comparison.

For and on behalf of the Board
Parsvnath Landmark Developers Pvt Ltd
Sd/-
Surya Mani Pandey
Director
DIN: 08250346

Place : Delhi
Dated: 12 November, 2025

NALWA SONS INVESTMENTS LIMITED
CIN: L65993DL1970PLC146414
Regd. Office : 28, Najafgarh Road, Moti Nagar Industrial Area, New Delhi – 110 015, **Ph. No.:** (011) 45021854, 45021812
Branch Office : O.P. Jindal Marg, Hisar- 125005, Haryana
Email Id.: investorcare@nalwasons.com **Website:** www.nalwasons.com

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the year ended 31.03.2025 Audited
1	Total income from operations	2,126.08	3,009.17	4,159.50	5,135.25	7,195.00	8,919.18
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1,800.68	2,944.15	4,118.24	4,744.83	7,070.02	5,248.13
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,428.51	2,324.36	3,162.20	3,752.87	5,370.70	3,695.27
5	Total Comprehensive Income for the period [Comprising Profit/Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(15,095.67)	(35,478.38)	2,97,102.38	(50,574.03)	4,59,566.95	4,14,717.41
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						16,34,647.38
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	27.81	45.25	61.57	73.07	104.57	71.95
	2. Diluted	27.81	45.25	61.57	73.07	104.57	71.95

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

(Rs. In lakhs, except per share data)

Sr. No	Particulars	For the quarter ended 30.09.2025 Unaudited	For the quarter ended 30.06.2025 Unaudited	For the quarter ended 30.09.2024 Unaudited	For the half Year ended 30.09.2025 Unaudited	For the half Year ended 30.09.2024 Unaudited	For the Year ended 31.03.2025 Audited
1	Total income from operations	2,473.23	3,709.18	5,974.50	6,182.41	9,939.35	12,522.41
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,119.52	3,275.69	4,448.19	5,395.21	8,322.69	6,388.45
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	2,279.59	3,278.34	4,537.30	5,557.93	8,417.88	6,600.35
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,786.87	2,578.59	3,504.60	4,365.45	6,425.08	4,598.81
5	Total Comprehensive Income for the period [Comprising Profit/Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(12,939.00)	(28,255.54)	2,94,208.69	(41,194.55)	4,62,360.64	4,07,129.70
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62
7	Other Equity						15,67,796.67
8	Earning Per Share (of Rs 10/- Each) (for continuing and discontinued operations) -						
	1. Basic:	34.79	50.20	68.23	84.99	125.09	89.54
	2. Diluted	34.79	50.20	68.23	84.99	125.09	89.54

Notes :-

1. The above is an extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and half yearly financial results are available on the Company's website (www.nalwasons.com) and websites of Stock Exchanges (www.bseindia.com/www.nseindia.com). The same can be access by scanning the QR Code provided below.
2. The financial result of the Company for the quarter and half year ended on September 30, 2025 have beens reviewed by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2025 and limited review of the same has been carried out by the Statutory Auditors of the Company.
3. Theses results have been preparted in accordance with the Companies(Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.

By order of the Board of Directors
For **Nalwa Sons Investments Limited**

Mahender Kumar Goel
Whole Time Director
DIN : 00041866

Place : Hisar
Date : 13th November, 2025